क्षेत्रीय कार्यालय
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
1–ए/आई.एन.एस.–1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

पत्र संख्या 311/T-5/एफ5C दिनांक 01/3/21

Through E-Filing (E-mail: judicial-ngt@gov.in)

To,

Registrar General,
Hon'ble National Green Tribunal,
Principal Bench, New Delhi

Sub: Regarding filing of Compliance Report before Hon'ble NGT passed an order dated 02.11.2020 in O.A. No. 234/2020 Anuradha Vs State of U.P.

Sir,

With reference to above mentioned subject, please find enclosed herewith joint inspection report dated 23.12.2020 with annexure containing total no. of pages-71.

Your Sincerly

Enclosure: The Report dated 23.12.2020 of Joint Committee.

(Vikas Mishra)
Regional Officer

Copy To:

1. District Magistrate, Rampur
2. Shri Pradeep Mishra, Advocate for U.P. Pollution Control Board
3. CEO-7, U.P. Pollution Control Board, Lucknow
4. Chief Law Officer, U.P. Pollution Control Board, Licknow

Regional Officer

JOINT INSPECTION REPORT

(23.12.2020)

OF

M/s TRIVENI ENGINEERING & INDUSTRIES LTD., SUGAR UNIT- MILAK NARAYANPUR, P.O. – DADHIYAL, TEHSIL - TANDA, DISTRICT - RAMPUR (U.P.)

In the Matter Of

ANURADHA Vs STATE OF UTTAR PRADESH

OA NO. 234/2020

-Prepared by-

The Joint Committee of CPCB & UPPCB

Constituted by

Hon'ble National Green Tribunal

(Order dated 02nd November, 2020)

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JOINT INSPECTION OF M/S TRIVENI ENGINEERING &INDUSTRIES LTD., SUGAR UNIT- MILAK NARAYANPUR, P.O. – DADHIYAL, TEHSIL-TANDA, DISTT- RAMPUR (U.P.) ON 23-12-2020 IN COMPLIANCE TO DIRECTION ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL IN OA NO. 234/2020, IN THE MATTER OF ANURADHA Vs STATE OF UTTAR PRADESH – REG.

1.0 Background

Hon'ble NGT vide order dated 02.11.2020 in the matter of Anuradha Vs. State of Uttar Pradesh, OA No. 234 of 2020, had directed following:

> *"....We direct that a joint Committee of CPCB, State PCB and District Magistrate, Rampur may look into the grievance and take remedial action as per law, following due process. The State PCB will be nodal agency from compliance and coordination. A factual and action taken report be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."*

In compliance to the aforesaid direction, a joint team of officials from Central Pollution Control Board, Delhi, Sub Divisional Magistrate- Tanda, Rampur, Regional Office- Moradabad, Uttar Pradesh Pollution Control Board and Cane District Officer, Rampur, Sugarcane Department, U.P. Govt. visited the premises of the unit, carried out inspection of the unit and interacted with the appellant/complainants and the residents of nearby villages (Mahmadpur & Sarakthal) on **23.12.2020.**

2.0 Interaction with complainants, residents of nearby village – Mahmadpur and Sarakthal, Tehsil-Tanda, District- Rampur

The joint team visited the surrounding village Mahmadpur and Sarakthal in the vicinity of M/s Triveni Engineering and Industries Ltd., Village- Milak Narayanpur, Tehsil- Rampur, U.P. and had interactions with the villagers as detailed below;

i. **Interaction with residents of village - Mahmadpur**

The joint team had interactions with residents of village Mahmadpur, located at an aerial distance of approx. 500 m from the sugar mill - M/s Triveni Engineering& Industries Ltd., (sugar unit), Milak Narayanpur, P.O. – Dadhiyal, Tehsil- Tanda, Distt- Rampur (U.P.). As per the discussion with residents of the village, the major concern raised was regarding the ground water contamination- presence of smell and color in ground water. The hand-pumps of village were found in use. Three Groundwater samples were collected from village Mahmadpur;

a) Had-pump within Village Mahmadpur – Bore-well Depth 50 feet
b) Had-pump outside village Mahmadpur near the boundary wall of Sugar unit - adjacent to Temple – Bore-well depth of approx. 200 feet

c) Hand-pump from the residence of Sh. Satyapal Singh, village Mahmadpur – Bore-well depth of approx. 40-50 feet

The Joint Team at the time of visit did experience the smell & visible color in ground water sample collected from the hand-pump located inside the residence of Sh. Satyapal Singh, village Mahmadpur.

The joint team also visited nearby fields where the source of irrigation is ground water pumped from bore-wells. No nearby bore-well was found operational at the time of visit.

ii. **Interaction with Appellant and residents of village - Sarakthal**

The joint team had interactions with the appellant Smt. Anuradha Chauhan, Gram Pradhan, Sarakthal and the residents of village Sarakthal present with her. Village Sarakthal located towards the south direction from the Sugar Mill at an aerial distance of approx 1.0 km. Villagers complaint about the ground water contamination, color and nuisance of smell in ground water, breathing and health issues due to floating flyash/ bagasse particles. Mrs. Anuradha, the appellant also highlighted the protest of villagers against the establishment of proposed distillery in the same premises by the Triveni group.

Ground water sample from the hand-pump (depth - approx. 50-60 feet) located in residence of Sh. Sompal, adjacent to ITI, Sarakthal village was collected.

The Analysis results of the Ground Water samples collected from villages are listed in Table-1.

2.1 Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Table-1

Parameters, mg/l except pH, Color in Hazen and Conductivity in µmho/cm						
	Sampling Locations					
Parameters	Groundwater sample-01 from hand-pump at Mahmadpur village	Groundwater sample - 02 from hand-pump located near the boundary wall of unit adjacent to temple – village Mahmadpur	Groundwater sample- 03 from hand-pump at Mahmadpur village (from residence of Satypal Singh)	Groundwater sample - 04 from hand-pump near ITI from Sarakthal village (from residence of Sompal)	(Acceptable limit) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012	(Permissible limit in the absence of alternate source) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012
Depth (ft)	50	200	40-50	50-60	--	--
Color	BDL	BDL	28	BDL	5	15
pH	6.4	7.7	6.8	6.8	6.5-8.5	6.5-8.5
Conductivity	970	338	1690	924	---	---
TDS	602	209	918	530	500	2000
COD	06	BDL	46	BDL	---	---
BOD	BDL	BDL	5.8	BDL	---	---

Total Hardness	669	216	1275	693	200	600
SO_4	221	BDL	498	310	200	400
Heavy Metal Analysis						
As	BDL	BDL	—	—	0.01	0.05
Cd	BDL	BDL	—	—	0.003	NR*
Co	BDL	BDL	—	—	—	—
Cr	BDL	BDL	—	—	0.05	NR*
Cu	BDL	BDL	—	—	0.05	1.5
Fe	0.24	0.76	—	—	0.3	NR*
Mn	0.19	0.19	—	—	0.1	0.3
Ni	BDL	BDL	—	—	0.02	NR*
Pb	BDL	BDL	—	—	0.01	NR*
Sb	BDL	BDL	—	—	—	—
Se	BDL	BDL	—	—	0.01	NR*
V	BDL	BDL	—	—	—	—
Zn	BDL	0.16	—	—	5	15
NR*=No Relaxation						

2.2 Observations w.r.t. Ground water sample analysis results:

- The analysis results of Groundwater samples – 01 (borewell depth – 50ft), collected from hand-pump at Mahmadpur village shows COD-06mg/l and total hardness-669 mg/l, which were exceeding the acceptable limit and pH in slightly acidic range. Similarly, results of Groundwater sample- 03 (borewell depth – 40 - 50ft) from hand-pump at Mahmadpur village shows color-28 hazen, COD-46 mg/l, BOD- 5.8 mg/l, Total Hardness-1275 mg/l and Sulphate-498 mg/l, which were exceeding the acceptable limit. Also groundwater sample – 04 (borewell depth – 50 - 60ft) collected from hand-pump near ITI from Sarakthal village shows Total Hardness-693 mg/l, which was exceeding the acceptable limit of Drinking Water Standards (BIS) IS 10500:2012.
- Hence, groundwater samples – 01, 03 and 04 having borewell depth ranging from 40 to 60 feet had high colour, conductivity, COD, Total hardness and Sulphate concentration whereas hand pump – 02 having borewell depth 200 feet showed all the parameter within limit except for Iron (Fe)-0.76 mg/l, which was exceeding the Permissible limit of Drinking Water Standards (BIS) IS 10500:2012.

3.0 INSPECTION REPORT OF M/s TRIVENI ENGINEERING & INDUSTRIES LTD., SUGAR UNIT- MILAK NARAYANPUR, P.O. – DADHIYAL, TEHSIL. -TANDA, DISTT- RAMPUR (U.P.)

A. GENERAL INFORMATION

1.	Date of Inspection	23/12/2020	
2.	Name of the unit with complete postal address	TRIVENI Engineering & Industries Ltd., Sugar Unit- Milak Narayanpur P.O. – Dadhiyal, Tehsil.-Tanda, Distt- Rampur (U.P.)	
3.	Spatial Co-ordinates Latitude and longitude (in Decimal format only)	29.031284 78.990026	
4.	Standalone/ integrated (with co-generation) Sugar/ sugar refinery	White Sugar (Double Sulphitation) With co-generation of 10 MW	
5.	Year of commissioning	2006-07	
6.	License capacity of sugar Mill (TCD)	5000 TCD as per Consent to operate issued by UPPCB	
7.	Average actual crush rate (TCD)	5091.5 TCD (Avg. value as per Daily Manufacturing Report (DMR) for the month of December, 2020)	
8.	Consent status& its Validity with date a. Air Consent b. Water consent c. Hazardous Waste Authorization	 Valid upto 31/12/2021, **Annexure-I** Valid upto 31/12/2021, **Annexure-II** Valid upto 26/12/2022, **Annexure-III**	
9.	NOC from CGWA & its Validity with date	Expired on 12/07/2019 - Applied for renewal on 27/11/2019 **Annexure-IV**	
10.	Start period of crushing season	01/11/2020	
11.	Operational status during visit	Operational	
12.	Name of contact person	Designation	Contact No & E- mail
	Madhur Gupta	GM(Mfg)	9759600204, madhur@mnp.trivenigroup.com
	Jitender Sandhu	AGM(HR&A)	9719334888, jitender.sandhu@mnp.trivenigroup.com

B. OPERATIONAL STATUS

S.No.	Particulars	

1.	**Sources of fresh water**		
	a. Bore well/Tube well/ Any other	Bore well, 02 nos.	
	b. Flow meter Installation at wells	Yes	
	c. Reading of Flow meter during visit (Borewell were not in operation during visit)	Yes, Bore well – I= Σ 0059342.1 m^3 Bore well – II=Σ 185279.66 m^3	
	d. Any Logbook maintained	Yes, logbook for fresh water withdrawal maintained	
	e. Quantity of water withdrawal (KLD)	Avg. withdrawal quantity from log book for the month of December, 2020: Bore well – I= 1.09 KLD Bore well – II= 287.54 KLD **Total Avg.** withdrawal = **288.63 KLD** (from 1st Dec, 2020 to 22nd Dec, 2020)	
2.	**Fresh water consumption (m^3/hr)**		
	a. Sugar plant (boiler)	244.5 KLD (as per logbook) (48.02 lit/T of cane crushed)	
	b. co-generation		
	c. Residential etc.	48.48 KLD (as per logbook)	
	d. Total fresh water Consumption (m^3/hr)	293.3 KLD (as per logbook)	
	e. Log book maintained	Yes, log book for water consumption in sugar plant is maintained.	
3.	**Details of Hot & Cold water recycling system (Yes/No.)**	**Number**	**Capacity**
	a. Details of Hot water UGR.	01	1200 m^3
	b. Cold water UGR and	01	2000 m^3
	c. cooling towers	01	100 m^3/hr
	d. **Hot water-** Location of flow meter & its Installation	**Flow meter installed (Yes/No)**	**Quantity of water as per log book (KLD)**
	1. Imbibition water at mills	Yes	2232 KLD (a per logbook)
	2. Filter cake wash water at rotary vacuum filter	Yes, 10.01m^3/hr	291.90 KLD (as per logbook)
	3. Sugar melting, pan boiling, molasses conditioning	Yes	A-Pan boiling: 172.29 KLD, B&C Pan boiling: 45.2 KLD

			(as per logbook)
	4. Wash water at Centrifugal	Yes	226 KL per logbo
	e. **Cold water -**Location of flow meter & its Installation.	**Flow meter installed (Yes/No)**	**Quantity water as log book (KLD)**
	1. Power turbine cooling	Yes, 94 m^3/hr	2080.5 KLD (as per unit)
	2. Mills, fibrizer bearing, pumps cooling	Yes	3004.1 KLD (as per logbook)
	3. Boiler, wet scrubber	Yes	Wet scrubber:173.76 KLD (as per logbook)
	4. SO_2 gas cooling	Yes, 16.64 m^3/hr	418.7 KLD (as per logbook)
	5. B and C massecuite cooling	Yes	249.9 KLD (as per logbook)
	6. Final molasses cooling	Yes	--
	7. Make water for shortfall at any point operation including spray pond/process cooling tower.	Yes	1452.3 KLD (as per logbook)
	8. Cleaning and human requirements including lab requirements	Yes	48 KLD (as per unit)
4.	**Waste water generation (m^3/day)**		
	a. Spray pond/cooling tower over flow (for double sulphitation)	16.34 m^3/hr (16.34 X24= 392.16 KLD)	
	b. Mills, boiling house, D.M./ R.O. Plant boilers etc.	14.67 m^3/hr (352.08 KLD)	
	Total waste water generation.	744.24 KLD	
5.	**Waste water going to inlet of ETP & SRS (Liter/ton of cane)**	146.17 liter/ton of cane	
6.	**Spray pond overflow**	**Flow meter - installed (Yes/No)**	**Quantity o water (KLD)**
	a. Flow meter Installation	Yes, 16.34 m^3/hr	392.16 KLD
	b. Provision of separate spray pond overflow treatment	Yes	

	c. Brief description of spray pond over flow treatment process	Separate treatment of cooling tower overflow by aerobic treatment	
7.	**Details of Flow meters**	**Flow meter installed (Yes/No)**	**Quantity of water (KLD)**
	a. Outlet of mill house and boiling house.	Yes, 14.67 m^3/hr	352.08 KLD
	b. Outlet of steam generation house.	-	
	c. Outlet of cooling tower/spray pond i.e. over flow	Yes	392.16 KLD
	d. At ETP outlet (The flow at ETP outlet was observed higher compare to the flow at ETP inlet as the treated effluent from 840 KLD ETP and 600 KLD SRS (Cooling tower overflow treatment system) was combined prior to reaching storage lagoon and flow meter was installed after the confluence.	Yes, 32.22 m^3/hr -	644.35KLD (Avg quantity from OCEMS data for the month of December, 2020)
	e. At ETP Inlet	Yes, 22.64 m^3/hr -	359.69 KLD (Avg. quantity from log book for the month of December, 2020)
8.	**Details of tube cleaning method adopted**	Chemical boiling & mechanical brushing	
9.	**Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes.**	Yes, 01 no. hazardous tank of 3000 m^3 holding capacity Tank Size: 10m x 10m x 3m	
10.	**Total waste water (effluent) discharge, (Liters/ton of cane) from outlet of ETP & SRS** (waste water generation from process+ Spray pond overflow)	126.55 Liters/ton of cane crushed	
11.	**Aeration in equalization tank**	Yes	
12.	**Type of aeration in aeration tank** **Diffused/ surface/ any other**	Diffused	
13.	**Tertiary treatment (Yes/No), give Details**	Yes, Multi Grade Filter & Activated Carbon Filter	
14.	**Schematic diagram of ETP (flow chart to be collected)**	Oil skimmer & Bar screen – Equalization tank → pH correction tank (Lime dosing) – Primary Clarifier → Aeration tank-I → Aeration tank-II –	

		Secondary Clarifier-I– Secondary Clarifier-II– Chlorine contact tank (NaOCl –→ Multigrade Filter–→ Activated Carbon Filter–→ sludge sump and Centrifuge (Sludge Decanter) **Annexure-V**	
15.	**Treatment capacity of ETP (KLD)**	The unit has two ETP: 1. **840 KLD ETP** for mill & boiling house effluent treatment 2. **600 KLD SRS (Sulphur Recovery System)** for spray pond overflow effluent.	
16.	**Retention time (Min/hr)**	**Retention Time/Contact Time (Mentioned in CPCB charter)**	**As per Industry**
	1. Bar screen Chamber	- 30 minutes	15 minutes
	2. Oil & grease tank	45 minutes	49 minutes
	3. Equalization tank with aeration	6 hrs	13 minutes
	4. Primary Clarifier	5-6 hrs	5 hrs 30 min
	5. Aeration tank	- 24-28 hrs	31 hrs
	6. Secondary Clarifier	7-8 hrs	13 hrs
	7. Sand/multi grade filter	20-25 minutes	19 minutes
	8. Activated carbon filter	20-25 minutes	23 minutes
	9. Sludge drying bed	Not <0.03 m^3 per ton of cane	--
	10. Centrifuge	Centrifuge (decanter)	
17.	**Brief processing details (flow chart)**	**Annexure-VI**	
18.	**Number of Piezometeric wells available in the unit premises:** One no. (lat: 29.030003°, long 78.990248°, altitude: 114 meter)		

19. One sample was collected from the tap near factory area reported to be borewell water. Th analysis results of the sample are placed in Table-2 below:

Table-2 Groundwater Analysis Report- Quality of Groundwater is compared with Bureau o Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500 2012.

Sampling Point	Ground water from tap in industry	(Acceptable limit) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012	(Permissible limit in the absence of alternate source) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012
Depth	105 meter (344.5 ft)	—	—
Color	BDL	5	15
pH	7.8	6.5-8.5	6.5-8.5
Conductivity	608	—	—
TDS	194	500	2000
COD	BDL	—	—
BOD	BDL	—	—
Total Hardness	240	200	600
SO_4	5	200	400
As	BDL	0.01	0.05
Cd	BDL	0.003	-
Co	BDL	-	-
Cr	BDL	0.05	NR*
Cu	BDL	0.05	1.5
Fe	0.04	0.3	NR*
Mn	0.02	0.1	0.3
Ni	BDL	0.02	NR*
Pb	BDL	0.01	NR*
Sb	BDL	-	-
Se	BDL	0.01	NR*
V	BDL	-	-
Zn	0.04	5	15

NR*=No Relaxation

20.	**Storage of treated Effluent**	
	a. No. & size of lagoons	01 no. of capacity 12990m^3 Size (114 x 53 x 2.15 mt)
	b. Retention time	15 days
	c. Lagoon type- permeable/impermeable	Impermeable
21.	**Sludge Handling Process details:** Unit has installed decanter of 2m^3/hr capacity	

22.	**Any Hazardous Substances give details. (Quantity & way of Disposal)**	Yes, Oil & Grease (2-3 kg/day) Disposed to authorize vendor M/s Bharat oil& waste management Ltd., Kanpur Deha
23.	**Manpower employed for ETP operation & maintenance.**	10 nos.
24.	**Details of irrigation system & treated effluent used quantity**	
	1. Own land area for irrigation	29.49 Hectare
	2. Farmer land area and their agreement.	49.72 acre
	3. Net effluent generation left for Irrigation (KLD)	100%
	4. Flow meter to measure amount of water used for irrigation.	Not installed
	5. Distance of land Area from the Unit (Km)	Approx. 2.0 km
	6. Total Available Area (Hectare)	79.21 hectare
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)	Sandy loam
25.	**Cleaning mechanism at ETP and factory floor**	Dry & water
26.	**Color coding of pipelines for water distribution network**	Yes

4. OBSERVATIONS:

1. The unit is engaged in production of sugar by Double Sulphitation process with consented capaci of 5000 TCD using sugarcane. At the time of inspection, unit was found operational.
2. The unit has **10 MW** cogeneration power plant in which **6.5 MW** is consumed in captive plant ar surplus power **3.5 MW** exported to UPPCL. The unit is having Boiler of capacity 90 TPH havir 45 kg/cm^2 pressure.
3. The unit has started its crushing season 2020-21 on 01st November, 2020.
4. As per Daily Manufacturing Reports (DMRs) provided by the unit it was observed that on the da of inspection the unit was crushing **5220 TCD** of cane, which is more than the consented capacit As per DMRs provided by the unit, average cane crushing for the month of December, 2020 is four to be **5091.5 TCD**, which is more than consented capacity of **5000 TCD**.
5. Unit is having valid Consent to Operate under Air (Prevention & Control of Pollution) Act, 19 (as amended) and Water (Prevention & Control of Pollution) Act, 1974 (as amended), both valid t to **31/12/2021**. The unit is also having valid Authorization under Hazardous Waste (MH & TBM Rules, 2008 for storage and disposal of hazardous wastes valid upto **26/12/2022**.
6. The unit is having ETP with treatment capacity of 840 KLD for treatment of effluent generated fro various sections of sugar mill.
7. The ETP comprises of Oil skimmer & Bar screen → Equalization tank → pH correction tank (Lin dosing) → Primary Clarifier → Aeration tank-I → Aeration tank-II → Secondary Clarifier-I- Secondary Clarifier-II→ Chlorine contact tank (NaOCl) → Multigrade Filter→ Activated Carbo Filter→ sludge sump and Centrifuge (Sludge Decanter).
8. The unit has not installed flowmeter at main inlet channel of ETP, however it was observed th flowmeter was installed at the feed to primary clarifier from equalization.
9. The unit has installed flow meter in the outlet channel carrying combined treated effluent from ET & SRS to treated effluent storage lagoon.

10. The unit is having separate 600 KLD of Sulphate Recovery System (SRS) installed for treatment spray pond/cooling tower overflow. Flow meter is installed at inlet of SRS, however separate flo meter at outlet of SRS is not installed to estimate the treated effluent generation from SRS. Tl treated effluent from SRS outlet is combined with treated effluent from ETP and discharged int the lagoon. The OCEMS records the continuous combined flow of treated effluent from ETP ar SRS.
11. The 600 KLD of SRS comprises of Bar screen → Equalization tank→ pH correction tank (Lin dosing) → Coagulation tank (Catalyst Dosing) → Flocculation tank (Poly Aluminum Chloride Poly-dosing) → Primary clarifier→ Buffer tank→ Aeration tank→ Secondary clarifier-Collection tank (Sodium Hypo-chloride dosing) → Multimedia filter→ Activated Carbon Filter-Treated Water Tank.
12. The unit has not disclosed the catalyst name which is being used in coagulation tank in Sulpha Removal System as the chemical is supplied by the suppler with name of **CATALYST** only.
13. The unit abstracts ground water from 02 bore-wells installed in the premises. Flowmeters we found installed at both the bore-wells. As per logbook records average fresh wat extraction/consumption from bore-well is 288.64 KLD including average fresh water abstractic for domestic usage of 48.8 KLD,
14. Although 48.8 KLD fresh water is consumed for domestic purpose but no STP is installed in tl unit for treatment of domestic effluent.
15. The unit has seepage proof lagoon having capacity of 12990 m^3 to store treated effluent. The treate water is pumped for irrigation to nearby farmer's field as per the demand by attaching a flexib pipe. The pipeline network was observed around the boundary of unit. Some algal bloom wa observed in the treated effluent storage lagoon at the time of visit.
16. As per the data for average effluent generation provided by the unit, effluent generation was four much less than the 15 days holding capacity of storage lagoon, which indicates overcapacity of tl treated effluent storage lagoon.
17. The unit is complying w.r.t. final treated effluent discharge norms as the treated effluent generatic i.e. 126.55 liter per ton of cane crushed as against consented capacity of 5000 TCD. As flow met was not installed at the outlet of lagoon, the treated effluent discharge for irrigation purpose cou not be verified.
18. The flow at ETP outlet was observed higher as compared to the flow at ETP inlet as the treate effluent from 840 KLD ETP and 600 KLD SRS (Cooling tower overflow treatment system) wa combine prior to reaching storage lagoon and flow meter was installed after the confluence.
19. As per the Irrigation Management Plan, Unit provided copy of 21 farmers applications havir command area of 49.72 hectare including mill own land (29.49 hectare).
20. The joint team also observed 02 impermeable lagoons in the ETP area, one is adjacent to the ma treated effluent storage lagoon, which was reportedly filled with rain water and second lagoon reported to be used for storage of waste water generated from backwash. The lagoon was four filled with black water & same was reported to be pumped back to ETP via flexible pipe. Temporar pump & flexible pipe was observed near the lagoon. The sample was not collected from thes lagoons as in the lagoon adjacent to main treated effluent storage lagoon no coloured effluent wa observed and little quantity of water at bottom was visible in one of the lagoon. Also, sample cou not be collected from the lagoon separately filled with backwash water as the effluent was visib too oily and greasy.

21. The unit has setup environmental laboratory and sufficient chemicals were found avail[illegible]le f analysis of daily parameters, however as per ETP log book, it was observed that BOD analysis being performed only twice in a month.
22. The unit has installed separate energy meter for ETP and log book records for the same are beir maintained.
23. The unit is selling press mud (avg. 4.41% of cane crushed) to farmers/contractors. The logbook f the same is being maintained.
24. Boiler ash was observed to be dumped in the low lying areas within the mill premises and ET sludge is reported to be used as manure for horticulture within unit premises only.
25. The unit has installed Online Continuous Effluent Monitoring System (OCEMS). OCEMS readir w.r.t. flow-31.47 m^3/hr, COD-144 mg/l, BOD-14 mg/l and TSS-14 mg/l were recorded during vis The flow at outlet was 25 m3/hr as measured by V-notch installed at outlet of channel.
26. The unit has one piezometer well in the unit premises (latitude – 29.030003, Longitude – 78.99024 water level reading – 9.95 m at 24.58°C).
27. No sampling point for collection of groundwater sample was found on both the bore-wells. Tl sample for groundwater was collected from tap used for drinking purpose by workers.
28. No Objection Certificate for ground water abstraction has expired on 12/07/2019 having permissic to abstract 301 m3/day of groundwater from two borewells. The unit has applied for renewal NOC from CGWA on 27/11/2019. Document of "**Site inspection for verification of complian of conditions of NOC**" is provided **Annexure-IV**.
29. The unit has three DG sets of 500 KVA × 02 nos. & 180 KVA × 01 nos. with acoustic enclosure proper stack height.
30. During the inspection, the unit has boiler of 90 TPH having boiler unit pressure 45 kg/cm^2 and stac height of 60 m with wet scrubber was found installed on APCS. Stack monitoring (height-60 mete was carried out by the Regional Laboratory, Moradabad, UPPCB at the time of inspection.

Table 3 Analysis result of stack emission for SPM

S. No.	Parameter	Unit	Result	Standards
1.	Suspended Particulate Matter (SPM)	mg/Nm^3	112.30	150.0

The analysis result of stack emission for SPM is complying against the prescribed emission standa as per Consent issued by UPPCB.

31. One polythene lined lagoon filled with dark colored water was observed behind molasses storag tanks in unit's premises. It was informed by unit representative that the lagoon was constructed temporary provision for storage of molasses. Unit provided copy of letter dated 03/04/2018 issue by Excise Department, U.P. (**Annexure- VII**), wherein unit was granted permission for tempora storage of molasses with a condition to level/dismantle the lagoon after 90 days from date issuance of the permission. Sample was collected from the lagoon. It was also observed that tl lagoon was filled with boiler ash. The analysis result of sample are placed in Table – 4.
32. The joint team observed ponding behind the temporary Sugar storage godowns within the unit premises. Sample was collected from the ponding area. The analysis result is placed in Table – 4.
33. Analysis results of the **temporary lagoon located behind molasses tank no.-02** and **pondi (kutcha pit) located behind temporary sugar storage godown** are given below:

Table -4

Location of sample	Parameters, mg/l except pH and Color in Hazen							
	Color	pH	COD	BOD	TSS	TDS	SO_4^-	Appearance

Lagoon located behind molasses tank no.-02	137	7.7	388	115	292	1344	272	Black
Ponding (kutcha pit) located behind temporary sugar storage Godown	40	6.5	129	58	19	192	43	-

4.1 Observation on above analysis results:

- The analysis result of sample collected from temporary lagoon located behind molasses tank no.-(shows pH- 7.7, COD-388 mg/l, BOD-115 mg/l, TSS-292 mg/l and TDS-1344 mg/l which are c higher side and indicates effluent/ wastewater characteristics which may be due to dilution leftover and passes with rain water/surface runoff.

- The analysis result of sample collected from Ponding near Temporary Sugar Storage Area show pH- 6.5, COD-129 mg/l, BOD-58 mg/l, TSS-19 mg/l and TDS-192 mg/l, which indicating surfa runoff from premises.

34. **Samples were collected from inlet & outlet of SRS. The analysis result is placed in Table – 5**

Table – 5

Sample location	Color (Hazen)	Effluent flow rate (m^3/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS/MLVSS (mg/L)
Inlet of SRS	8	-	563	8.5	837	410	152	4372	-	-
Outlet of SRS before merging with ETP treated effluent	8	-	864	7.2	63	17	37	3408	-	-
Prescribed standards for irrigation *[as per the Consent granted by UPPCB]*	-	-	-	5.5 to 8.5	250	100	100	2100	10	-

35. **Samples were collected from inlet, outlet & various units of ETP and treated effluent storag lagoon. The analysis result is placed in Table – 6**

Table-6

Sample location	Color (Hazen)	Effluent flow rate (m^3/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS/MLVSS (mg/L)
ETP Inlet Channel	15	14.66	300	4.8	1569	770	230	1708	-	-
Outlet of Primary Clarifier	9	-	277	7.6	62	22	46	1392	-	-

Aeration tank - II	-	-	-	-	-	-	-	-	-	1581/1300
Outlet of Secondary Clarifier	20	-	114	5.6	1202	543	328	1140	-	-
Outlet of ETP after merging of SRS outlet stream	9	31.62	**381**	7.4	37	11	23	2048	BDL	-
Treated effluent storage lagoon	9	-	**390**	7.6	33	9.7	24	**2280**	-	-
OCEMS	-	31.43	-	-	144	14	14	-	-	-
Prescribed standards for irrigation ***[as per the Consent granted by UPPCB]***	-	-	-	**5.5 to 8.5**	**250**	**100**	**100**	**2100**	**10**	-

- The analysis result indicates that the treated effluent from the ETP is complying w.r.t. norms per the Consent granted by U.P. Pollution Control Board. However, the TDS in treated efflue storage lagoon was found 2280 mg/l against the prescribed norm of 2100 mg/l. The result shov reduction in 99% in BOD, 98% in COD & 90% in TSS.
- It is also visible from analysis results that the sulphate value at inlet of ETP (300 mg/l) and higher than the outlet (381 mg/l). The value of Sulphate as per analysis result of sampl collected from inlet of SRS is 563 mg/l whereas the value of Sulphate was 864 mg/l at outlet SRS, which shows that the Sulphate is higher at outlet of SRS as compared to the inlet, whi is defeating the purpose of Sulphur Recovery System and indicates that SRS is not functionir properly.
- Analysis results of Primary Clarifier showing reduction of ~97% in BOD, ~96% in COD ~80% in TSS just after the treatment through Bar screen, Equalization tank, pH correction tar (Lime dosing), which seems unrealistic, hence possibility of dilution in Primary Clarifier day of inspection can't be ruled out.
- The analysis of sample collected from aeration tank for MLSS/MLVSS were four (1581/1305), which is at lower side as against desired level of 2000-2500 mg/l, which indicat the ETP was not properly stabilized.
- The effluent characteristics in secondary clarifier shows high values of BOD (543 mg/l), CO (1202 mg/l) & TSS (328 mg/l) as compared to values at outlet of primary clarifier which unrealistic.
- The analysis result of sample collected from final treated effluent storage lagoon shows pH- 7 (norms: 5.5 to 8.5), COD-33 mg/l (against 250 mg/l), BOD-9.7 mg/l (against 100mg/l), TSS- mg/l (against 100mg/l), TDS-2280 mg/l (against 2100mg/l) which indicates that the unit is no complying with stipulated discharge norms w.r.t. TDS.

- Outlet of secondary clarifier of ETP shows value of BOD as 543 mg/l and COD as 1202 mg reflecting reduction of only 29% in BOD and 23.4% in COD, which indicates that ETP is n being operated properly.
- Outlet of ETP after merging effluent of SRS outlet stream shows BOD as 11 mg/l and COD 37 mg/l with reduction of 98% in BOD and 97% in COD, indicating that the unit complies wi norms by dilution of ETP outlet with SRS outlet stream.

4.2 Observation w.r.t. proposed Distillery:

1. M/s Triveni Engineering & Industries Ltd., Milak Narayanpur Tehsil -Swaar, Distt- Rampur (U.P has applied for Environmental Clearance for establishment of 160 KLD (molasses based) distiller unit 120 KLPD (molasses based) and 40 KLPD unit (Grain based) distillery and 70 MW co-g power plant. In this regard a public hearing was held on 14/10/2020 in the premises of M/s Trive Engineering & Industries Ltd., Milak Narayanpur at the proposed site. Minutes of public hearir are annexed as **Annexure-VIII**. As per the unit the following are proposed for prevention & contr of Water and Air pollution for the proposed distillery unit:
   - **Water Pollution**: The Spent wash shall be processed through Multi Effect Evaporator a shall be incinerated in incineration boiler having capacity of 60 TPH (Slope boiler Bagasse
   - **Air Pollution**: For Air pollution control, the unit shall install 60 TPH slope fired boile Slope fired boiler followed by bag filter with 72-meter stack which shall comply w.r emission norms. The unit shall install OCEMS.

5.0 CONCLUSION:

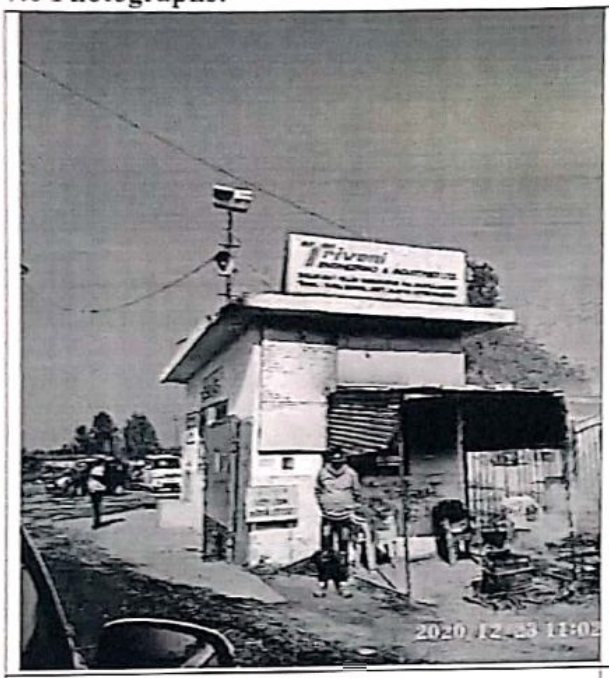
1. The unit operational capacity was found more than consented capacity.
2. No separate flowmeter was installed at ETP outlet as well SRS outlet.
3. The treated effluent storage lagoon was found of overcapacity.
4. Two impermeable lagoons in the ETP area were observed, one is adjacent to the main treated effluer storage lagoon, which was reportedly filled with rain water and second lagoon is reported to be use for storage of waste water generated from backwash which was filled with black & greasy wastewate
5. ETP operation and maintenance need to be improved. Analysis of sample collected from aeration tan indicates that the ETP was not properly stabilized.
6. Sulphate Removal System (SRS), which is installed to treat sulphur containing effluent is not operat properly as sulphur content in effluent increases from 563 mg/l at inlet to 864 mg/l at outlet of SR The unit has not disclosed the name of all chemicals used in SRS to treat Sulphur containing effluen hence presence of sulphur may be due to addition of a chemical coagulants in large quantity such a aluminum sulphate (alum) or ferric sulphate, which help to form larger clumps, making it easier to sett down to the bottom.
7. The treated effluent from SRS being discharged through common channel in 12990 m^3 treated efflue storage lagoon after mixing with ETP outlet wherein it become diluted with ETP treated effluent whic is reflected in the analysis results. The values of sulphate in effluent from Outlet of Secondary Clarifi (114 mg/l) and Outlet of SRS (864 mg/l), which were stored in common lagoon (390 mg/l) clear indicates the dilution of sulphate content from SRS with ETP treated water.
8. Similarly, the performance analysis of ETP system shows that effluent quality at outlet of seconda clarifier is poor than outlet of primary clarifier. However, Sulphur removal efficiency is observed biological treatment system than the SRS, indicates that possibility of dilution of ETP units especial in primary clarifier could not be ruled out.
9. Analysis results of groundwater (shallow depth) shows high Colour, Conductivity, COD, Total hardne and Sulphate concentration. The ground water contamination found may be due to the infiltratio

seepages of sulphate containing treated effluent discharged for irrigation to nearby villages whic reaches upto shallow depth leading to high concentration of sulphate, colour, conductivity, COD, Tot hardness and low pH value in groundwater, which can be further ascertained by study of ground wat of nearby areas by Competent Department. Deep borewells are complying w.r.t. BIS drinking wat standards 10500: 2012.

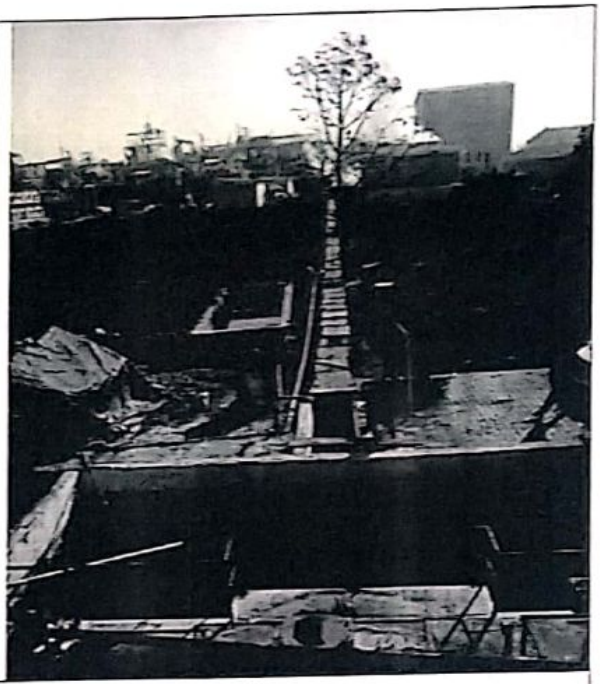
6.0 RECOMMENDATIONS OF THE COMMITTEE:

1. The unit shall ensure to operate the mill at consented capacity of 5000 TCD as granted by UPPCB under Water (Prevention & Control of Pollution) Act, 1974 (as amended).
2. The unit shall obtain the valid NOC from Central Ground Water Authority (CGWA)/Uttar Pradesh Ground Water Department (UPGWD) to abstract ground water (**Annexure-IV**).
3. The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.
4. The unit shall maintain adequate MLSS/MLVSS ratio in aeration tank while operating the ETP and ensure proper stabilization of ETP.
5. The unit shall install flowmeter to measure separate flow at ETP outlet.
6. The unit shall relocate the inlet flowmeter from feed to primary clarifier to main inlet channel of ETP to avoid any possibility of effluent bypass before ETP.
7. The unit shall install a separate flow meter at outlet of SRS to estimate the separate effluent generation after treatment from SRS.
8. The unit shall install a flowmeter at the pumping point of treated effluent from storage lagoon for keeping the record of treated effluent quantity being pumped to farmers for irrigation purpose.
9. The unit shall restrict the capacity of treated effluent storage lagoon to 15 days holding capacity.
10. Large volume of back-wash water stored in a separate lagoon/storage shall immediately be treated in ETP and the unit shall dismantle/level the lagoon. Also, the unit shall discontinue the practice of storing backwash effluent in lagoon.
11. The unit shall dismantle/level the extra lagoon observed adjacent to treated effluent storage lagoon.
12. Since the Temporary Pond behind molasses tank no.-02 was being used as molasses storage earlier, hence the unit shall submit a time bound action plan for dismantling/leveling the pond in a scientific manner.
13. The unit shall ensure levelling of low lying area where ponding was observed after treating the filled water for ETP.
14. The unit shall ensure the proper treatment/operation of its SRS system.
15. The unit shall maintain volume-wise records for the press mud and boiler ash generation & disposal.
16. The contamination in Ground Water has been observed, hence it is recommended that Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep borewell for drinking water should be made.

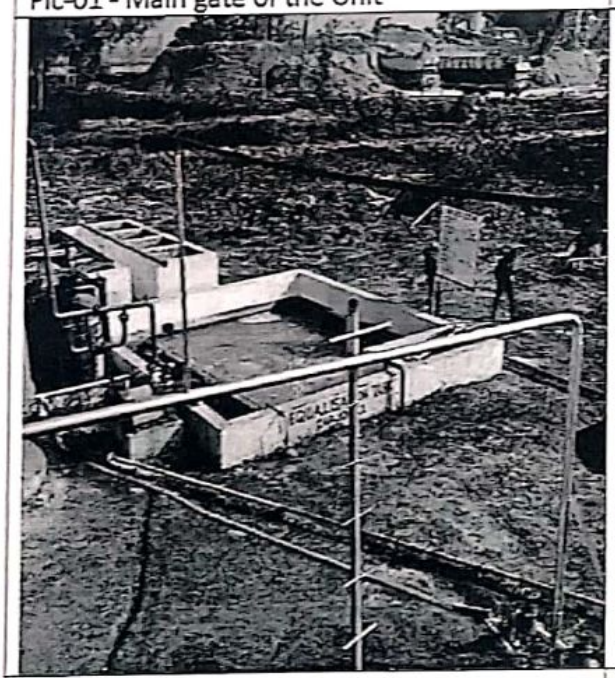
7.0 Photographs:



Pic-01 - Main gate of the Unit

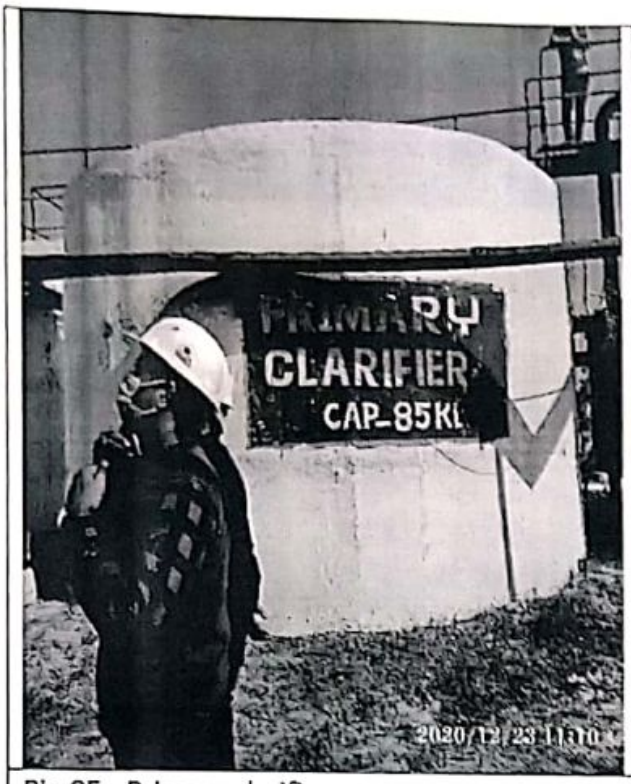


Pic-02 - Main inlet of ETP



Pic-03 - Equalization tank

Pic-04 - Lime Dosing for pH correction tank

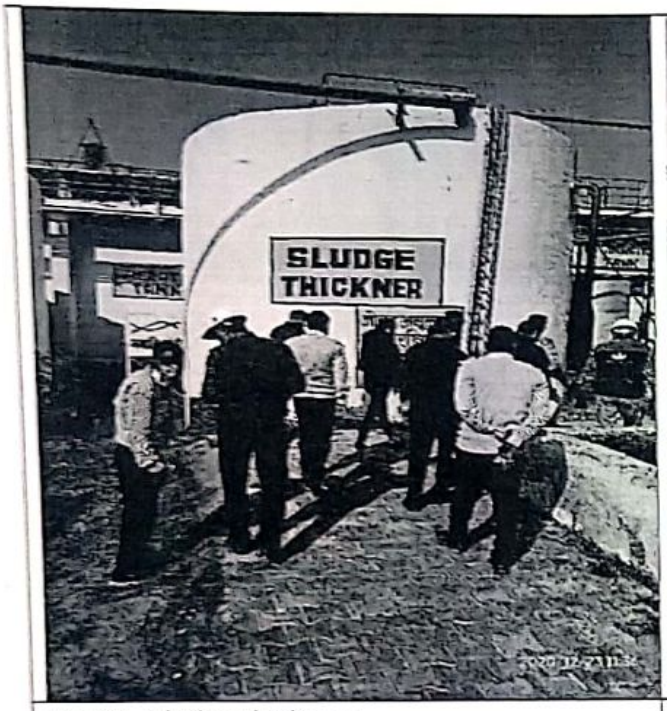


Pic-05 - Primary clarifier

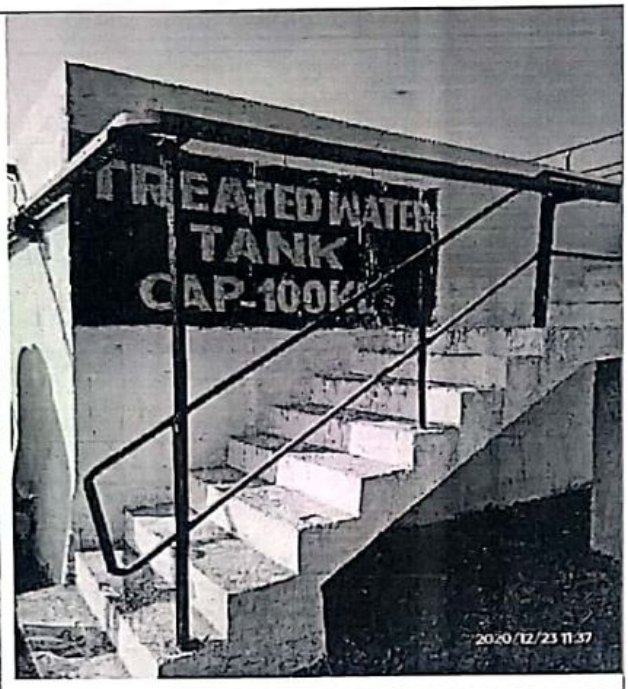
Pic-06 - Aeration tank

Pic-07 - Secondary clarifier

Pic-08 - Chlorine contact tank



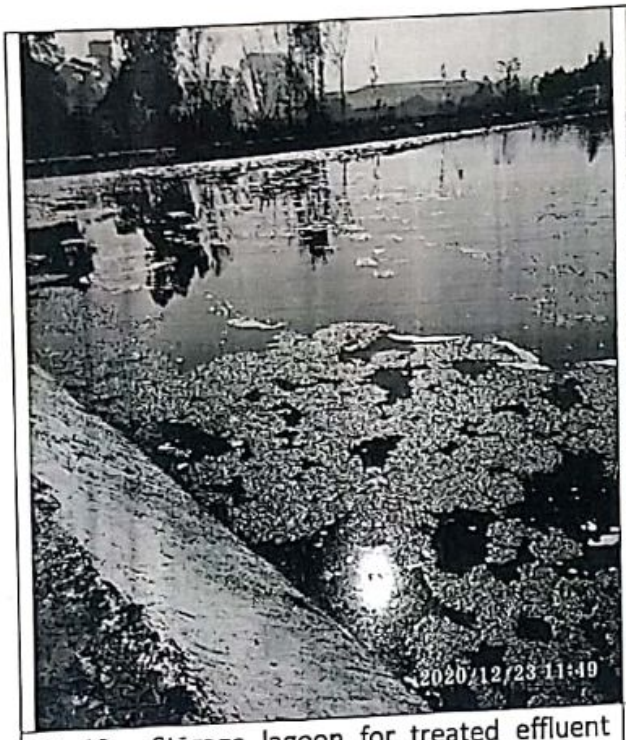
Pic-09 - Sludge thickener



Pic-10 - Treated water tank

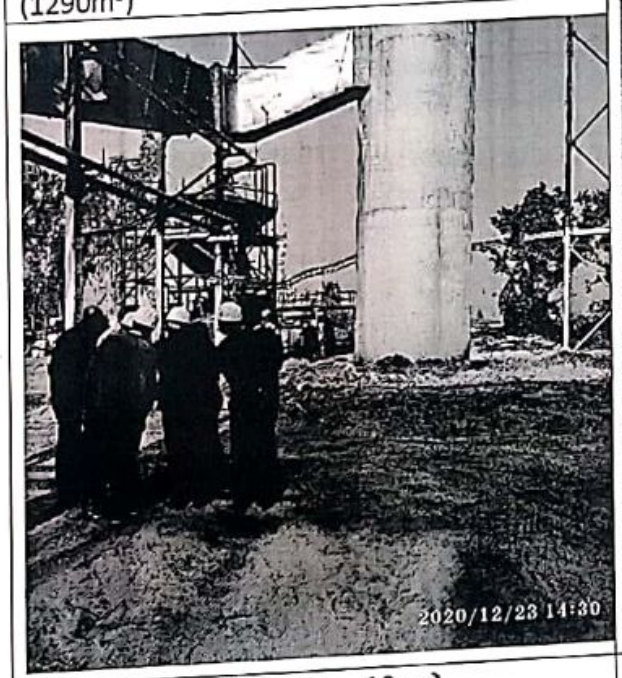
Pic-11 - ACF and MGF tank

Pic-012 - Final outlet of ETP



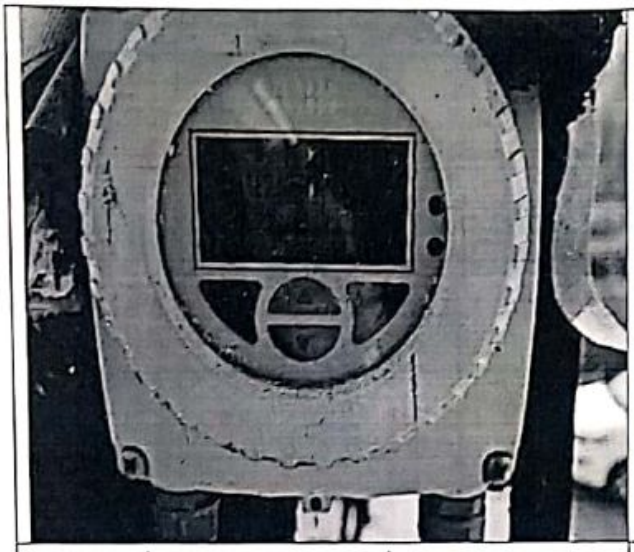
Pic-13 - Storage lagoon for treated effluent (1290m^3)

Pic-14 - Storage of back wash waste water



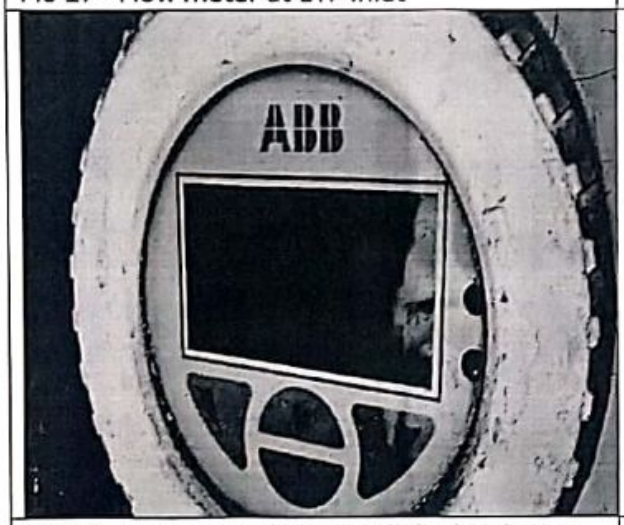
Pic-15 - Stack of **(height – 60 m)**

Pic-16 - Dismantled pipe



Pic-17 - Flow meter at ETP inlet

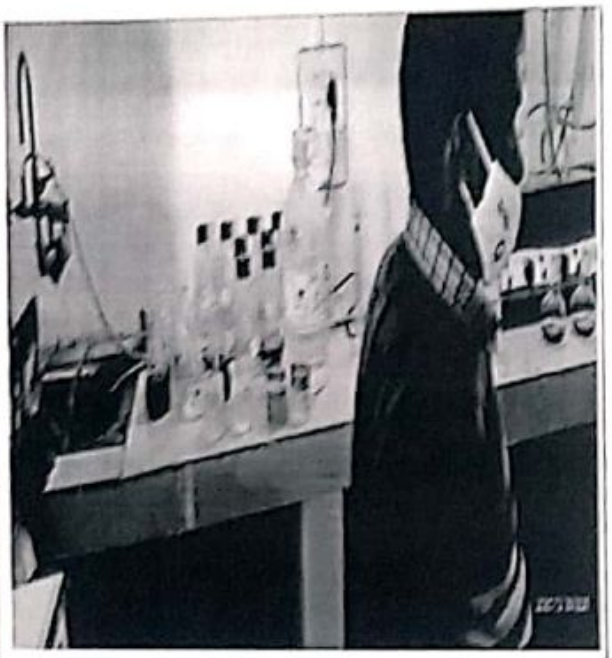
Pic-18 - OCEMS panel



Pic-19 - Flow meter at outlet of boiling house

Pic-20 - Flow meter of SO_2 gas cooling

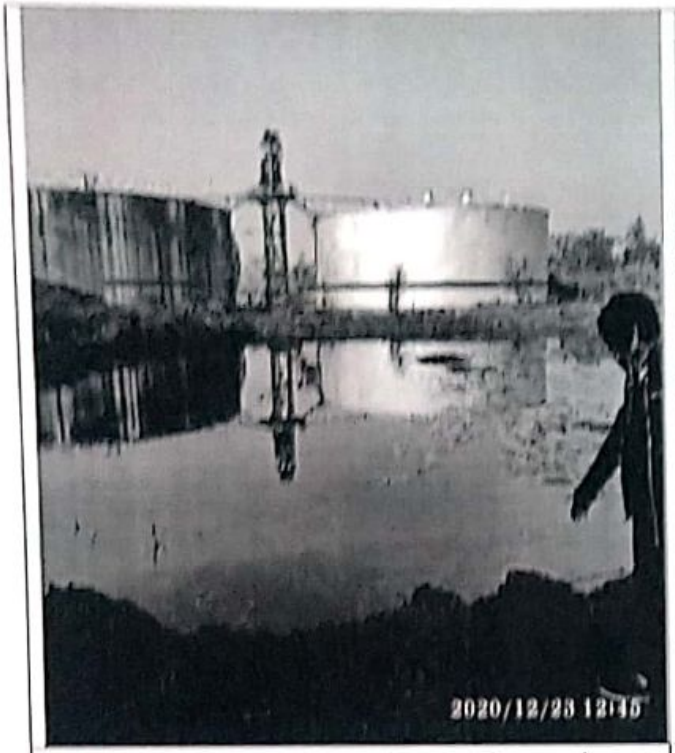
Pic-21 - OCEMS sensor at outlet of ETP



Pic-22 - Environmental lab for ETP effluent analysis

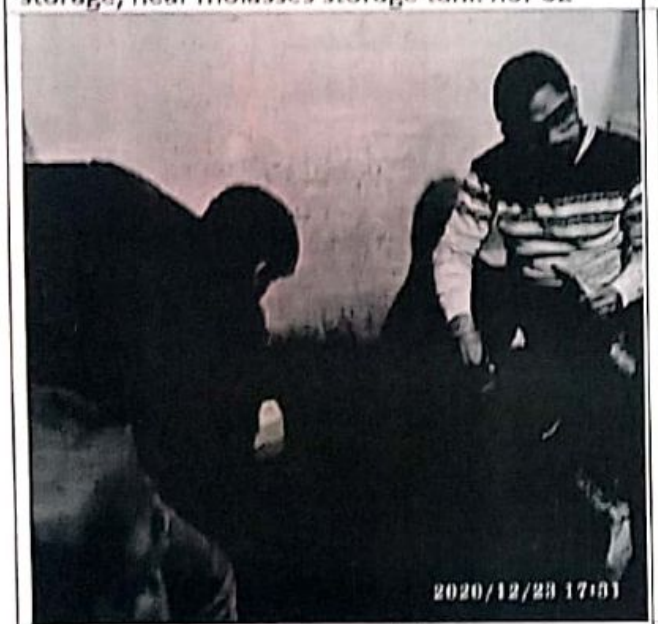
Pic-23 - Mill control system

Pic-24 - Boiler ash and press mud dumping area



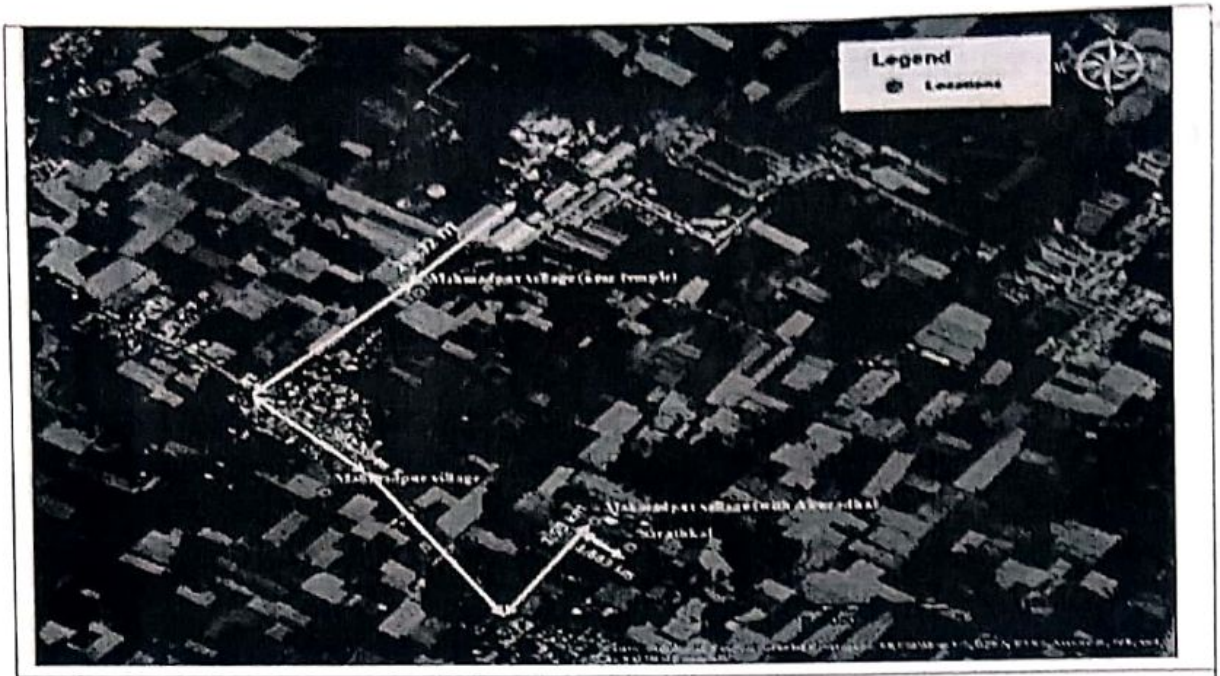
Plc-25 - Ponding in Kutcha pit for molasses storage, near molasses storage tank no.-02

Plc-26 - Ponding near temporary sugar storage area



Plc-27 - Ground water sample from Mahmadpur village (03rd sample)

Plc-28 - Ground water sample near ITI Institute Sarathkal village (04th sample)



Pic-29 - Arial view of sampling location of ground water

8.0 Inspection Team

S. No.	Name of the inspecting officers	Designation	Signature
1	Ms Reena Satavan	Sc-'D', Central Pollution Control Board, Delhi	
2	Ms Nidhi Dodwal	Sub-Divisional District Magistrate, Tehsil-Tanda, Dist.-Rampur	
3	Sh Hemraj Singh	District Cane Officer, Sugarcane Development Department, U.P. Government	
4	Sh S. S. Singh	Assistant Env. Engg., Regional Office, Moradabad Uttar Pradesh Pollution Control Board	
5	Dr. Prabhat Ranjan	Sc.- B, Central Pollution Control Board, Delhi	
6	Sh Ashwani K. Singh	R.A.-II, Central Pollution Control Board, Delhi	
7	Ms Sonam Lally	SRF, Central Pollution Control Board, Delhi	

Annexure-I

U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
80237/UPPCB/Moradabad(UPPCBRO)/CTO/water/RAMPUR/2019

Dated : 02/04/2020

To ,

Shri TARUN SAWHNEY VC AND MD
M/s TRIVENI ENGINEERING INDUSTRIES LIMITED
VILLAGE-MILAK NARAYANPUR, POST-DADIYAL, TEHSIL-TANDA BADLI, DISTRICT-RAMPUR, UP 244925,RAMPUR,244925
RAMPUR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. TRIVENI ENGINEERING INDUSTRIES LIMITED

Reference Application No :7048406 **Dated :02/04/2020**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. TRIVENI ENGINEERING INDUSTRIES LIMITED is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Enclosed : As above
(condition of consent):

Copy to: Regional Officer UPPCB Moradabad for information and to ensure the compliance of the conditions imposed in the consent order.

Chief Environment Officer

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.TRIVENI ENGINEERING INDUSTRIES LIMITED vide

Consent Order No. 7048406/ Water Dated : 02/04/2020

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing capacity 5000TCD .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	**Kind of Effulant**	**Maximum daily discharge,KL/day**	**Treatment facility and discharge point**
1	Domestic	50KLD	Septic Tank
2	Industrial	Industrial effluent quantity shall be restricted to 500 KLD and Cooling Tower blow down shall be restricted to 500 KLD and only one outlet is allowed	ETP

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended.

Domestic Effulant		
S.No	**Parameter**	**Standard**
1	Total Suspended Solids	100mg/l
2	BOD	30mg/l
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	50KLD

4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the standard lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.

Industrial Effulant		
S.No	Parameter	Standard
1	Total Suspended Solids	100mg/l(for disposal on land)/ 30mg/l (Disposal on river or surface water body)
2	BOD	100mg/l(for disposal on land)/ 30mg/l (Disposal on river or surface water body)
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	Industrial effluent quantity shall be restricted to 500 KLD and Cooling Tower blow down shall be restricted to 500 KLD and only one outlet is allowed

4(c) Loading Rates for different soil textures.

S.No	Soil Texture	Loading rate in m3/Ha/Day

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Rules, 1986 or otherwise mandatory.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
8. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
9. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
10. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
11. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
12. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
13. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
14. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .
17. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.

18. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

19. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

Specific Conditions:

1. This Consent to Operate Water is valid for production of Sugar and cane crushing capacity of 5000 TCD.
2. Industrial effluent quantity shall be restricted to500 KLD and Cooling Tower blow down shall be restricted to 500 KLD and only one outlet is allowed in compliance of notification no G.S.R.35(E) dated 15.01.2016 of MoEF&CC.
3. Unit shall submit time bound proposal for installation of STP in 06 months for the treatment of Domestic effluent 50 KLD with prior permission of Board.
4. Unit shall use the treated effluent for irrigation on land of its own and land contracted from the farmers and rest shall be discharge as per norms stipulated in notification no G.S.R. 35 (E) dated 15.01.2016 of MoEF&CC.
5. Unit shall obtain NOC from CGWA for ground water extraction. Unit must obtain registration under Section 10/ Section 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act 2019.
6. Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
7. Unit shall operate and maintain the installed electromagnetic flow meter at water source and outlet of ETP with running hours and maintain the records of water extracted and treated effluent supplied to irrigation or discharge in drain.
8. Unit shall maintain pipe line from outlet of ETP and to the point of irrigation land.
9. Unit shall operate and maintain the installed online effluent monitoring system at the outlet of ETP and ensure the connectivity to the servers of CPCB and UPPCB.
10. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
11. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
12. Unit shall submit treated effluent monitoring report of the ETP and ground water quality of premises as well as of the irrigated area done by MoEF & CC approved laboratory in every 3 months.
13. The mechanical sludge dewatering/handling system for better management of wet sludge shall be provided by the Unit.
14. The Unit shall maintain the log-book for the generation and disposal of ETP sludge, Boiler Ash and other solid wastes.
15. The Unit shall install Condensate Polishing Unit (CPU) for high pressure boilers (105 Kg/cm2).
16. The Unit shall explore the possibility of maximum utilization of treated effluent in different process.
17. The lagoon must be properly lined to prevent leaching/ contamination of ground water.
18. Unit shall install flow meters at Mill Fibrizer, Mescuite cooling and RO reject and submit the compliance with authentic data and records thereof.
19. Unit shall provide Hazardous tank in the Boiling house.
20. Unit shall provide lagoon (for storage of treated effluent) properly lined to prevent leaching/ contamination of ground water.
21. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

Chief Environment Officer

Annexure-II

Annexu-II

U.P. Pollution Control Board

CONSENT ORDER

Dated : 02/04/2020

Ref No. -
80151/UPPCB/Moradabad(UPPCBRO)/CTO/air/RAMPUR/2019

To ,

Shri TARUN SAWHNEY VC AND MD
M/s TRIVENI ENGINEERING INDUSTRIES LIMITED
VILLAGE-MILAK NARAYANPUR, POST-DADIYAL, TEHSIL-TANDA BADLI,
DISTRICT-RAMPUR, UP 244925,RAMPUR,244925
RAMPUR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. TRIVENI ENGINEERING INDUSTRIES LIMITED

Reference Application No. 7038591 Dated : 02/04/2020

1. With reference to the application for consent for emission of air pollutants from the plant of M/s TRIVENI ENGINEERING INDUSTRIES LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Previntion and Controt of Pollution) Act, 1981 as amended.
   This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Enclosed : As above
(condition of consent):

Copy to: Regional Officer UPPCB Moradabad for information and to ensure the compliance of the conditions imposed in the consent order.

Chief Environment Officer

U.P. Pollution Control Board

Dated : 02/04/2020

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing cane crushing capacity 5000TCD .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) . Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Polution Source	Type of Fuel	Stack No.	Parameters	Height
1	boiler of 90TPH and 40 TPH (stand by)	Baggasse 1080TPD	1	Particulate Matter	individual wet scrubber and common stack height of 60 meter from ground level.

3(c) . The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	150mg/NM3

4 . The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner .

5 . Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board .

6 . The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

7 . The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986 .

8 . The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time .

9 . Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 .

10 . The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

11 . The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .

12 . The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

13 . The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order .

14 . The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability .

15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

16. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www. uppcb. com /pdf/Green-Belt-Guidle_160218.pdf .

17. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .

18. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

Specific Conditions:

1. This Consent to Operate Air is valid for production Sugar and cane crushing capacity of 5000 TCD.
2. Unit shall operate and maintain the APCS i.e. wet scrubber and stack height of 60 meter from ground level at the Boilers of 90 TPH and 40 TPH (stand by) capacity. Bagasse shall be used as fuel.
3. Unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.
4. Unit shall comply with the directions issued Central Pollution Control Board , New Delhi vide letter dated 4/7.11.2019.
5. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
6. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
7. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water . Direct exposure of workers to fly ash & dust shall be avoided.
8. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
9. Unit shall submit emission monitoring report of the stack of air polluting sources done by MoEF & CC approved laboratory in every 3 months.
10. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

Chief Environment Officer

Annexure-III
Annexure-III
Registered

UTTAR PRADESH POLLUTION CONTROL BOARD
T.C. 12 V, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW

Ref: H14132 / C-7/Haz- 135/17 Dated: 27/12/17

as above

1. Number of authorisation and date of issue: 46/ HCB Auth-135/2017
2. Reference of application (No. and date):
3. Sri Amej Singh Manager , M/s / Triveni Engineering & Industries Ltd. Sugar Unit- Milak Naranyanpur Tehsil- Tanda Distt- Rampur is hereby granted an authorisation based on the enclosed signed inspection report for storage & disposal of hazardous wastes as per following details.

Details of Authorisation

Sl. No.	Category of Hazardous waste as per Schedule I,II and III of these rules	Authorised mode of disposal or Recycle or utilization or co-processing, etc.	Quantity / Annum
1.	Schedule 1 Cat- 5.1(Oil & Greese)	TSDF	1300 Kg/Annum

1. The authorisation shall be valid for a period of Five Year from the date of issue, if not suspended or cancelled earlier.
2. The authorisation is subject to the following general and specific conditions.

A. General conditions of authorisation:

1. The authorisation shall comply with the provisions of Environment (Protection) Act 1986 and rules made thereunder.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer of the U.P. Pollution Control Board.
3. The person authorised shall not rent lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the U.P. Pollution Control Board.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorised person to take prior permission of the U.P. Pollution Control Board to close down the facility.
8. An application for the renewal of an authorisation shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 shall be allowed to operate without valid authorisation. It is also provided in the same orders that industries which are not complying with the conditions of authorisation shall not be allowed to operate. Hence in case you fail to apply for authorisation, before its expiry or fail to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.
9. Annual return shall be filled by June 30th for the period ensuring 31st March of the Year.
10. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
11. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
12. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.
13. In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
14. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must

be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

15. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.
16. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorisation issued under the Rule –7 of Hazardous and Other Wastes (Management & Transboundar Movement) Rules, 2016.
17. You are directed to display on-line data/display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.
18. It is the mandatory duty of the authorised person to comply with the guidelines for transportation of hazardous waste in accordance with rule 18 of Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.
19. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.
20. An ETP sludge test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.
21. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.
22. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.
23. Details of raw material which is (Hazardous waste) and product along with quantity shall be sent with in a month.
24. You shall become the member of any common TSDF for S.L.F. (M/S U.P. Waste Management Project Kumbhi Kanpur Dehat or M/s Bharat Oil & Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat. permitted by U.P.P.C.B), and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifest (document of proof) within one/three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only and common incinerator at Kumbhi, Kanpur Dehat, Uttar Pradesh for other incinerable wastes. The authorized incinerator is also with U.P. Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat.
25. You are required to store the hazardous waste safely and send it to TSDF/incinerator within Ninty days/Six months of its generation.
26. Copies of Hazardous Waste Manifest in Form-10 shall be sent regularly to U.P.P.C.B. for each category of waste sent to TSDF / Incinerator.
27. Emission from the Common / Captive incinerator stack shall meet the prescribed standards under Environmental Protection Act, 1986.

(Ashish Tiwari)
Member Secretary

Copy to:- Regional Officer, U.P. Pollution Control Board, Moradabad for information and necessary action.

(Amit Chandra)
Chief Environment Officer
Circle 7

Annexure-18
Annexure-IV

MEMBER SECRETARY

भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/1534/UP/IND/2017 – 1381

NOC No: - CGWA/NOC/IND/ORIG/2017/2666

Date:- 25 JUL 2017

To,

M/s Triveni Engineering and Industries Limited
Sugar Unit Milak Narayanpur, Post Office Dadiyal,
Tehsil Tanda, Block Suar, District Rampur,
Uttar Pradesh – 244925

Sub: - NOC for ground water withdrawal to M/s Triveni Engineering and Industries Limited in respect of their existing Sugar manufacturing unit located at Sugar Unit Milak Narayanpur, Post Office Dadiyal, Tehsil Tanda, Village Narainpur, Block Suar, District Rampur, Uttar Pradesh – reg.

Refer to your application on the above cited subject. Based on recommendations of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide their recommendations dated 30/05/2017 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to **M/s Triveni Engineering and Industries Limited in respect of their existing Sugar manufacturing unit located at Sugar Unit Milak Narayanpur, Post Office Dadiyal, Tehsil Tanda, Village Narainpur, Block Suar, District Rampur, Uttar Pradesh.** The NOC is, however subject to the following conditions:-

1. The firm may abstract **301 cu.m/day** for 140 days and **55 cu.m/day** for 365 days, totaling to **356 cu.m/day** (and not exceeding **75,715 cu.m/year**) of ground water, through existing two (2) tubewells only. No additional ground water abstraction structures to be constructed for this purpose without prior approval of the CGWA.
2. All the wells to be fitted with water meter by the firm at its own cost and monitoring of ground water abstraction to be undertaken accordingly on regular basis, atleast once in a month. The ground water quality to be monitored twice in a year during pre- monsoon and post- monsoon periods.
3. **M/s Triveni Engineering and Industries Limited** shall, in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow implement ground water recharge measures atleast to the tune of **3,32,553 cu.m/year** as proposed, for augmenting the ground water resources of the area where post monsoon water level is more than 5 meter below ground level. **Firm shall implement only Roof Top Rain Water Harvesting within the plant complex.** In addition, the firm shall adopt one (1) no. village for Water Security Plan in District Rampur, Uttar Pradesh. The necessary guideline for the Water Security Plan is available on website of Ministry of Water Resources, RD & GR (www.mowr.gov.in). Both, the Demand Side Management /Supply Side Management

with maintenance of structures in the said village to be ensured and a comprehensive plan to be submitted to Regional Director, CGWB. Firm shall also undertake periodic maintenance of recharge structures at its own cost.

4. The photographs of the recharge structures after completion of the same are to be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification and under intimation to this office.

5. The firm at its own cost shall install one (1) piezometer fitted with automatic water level recorder at suitable location and execute ground water regime monitoring programme in and around the project area on regular basis in consultation with the Central Ground Water Board, Northern Region, Lucknow.

6. The ground water monitoring data in respect of S. No. 2 & 5 to be submitted to Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.

7. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

8. Action taken report in respect of S. No. 1 to 7 may be submitted to CGWA within one year period.

9. The permission is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 8.

10. This NOC is subject to prevailing Central/State Government rules/laws or Courts orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

11. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

12. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

13. This NOC is valid from 13/07/2017 till 12/07/2019.

Member Secretary

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Third Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh **with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Magistrate, District Rampur, Uttar Pradesh.**
2. The District Magistrate, District Rampur, Uttar Pradesh for necessary action.
3. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your recommendation dated 30/05/2017.
4. TS to the Chairman, Central Ground Water Authority, Shram Shakti Bhawan, Rafi Marg, New Delhi.
5. Guard File 2017-18.

Member Secretary

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS

1. Name of industry/infrastructure/ mining project : Triveni Sugar Mill Narayanpur
2. Village/ Block/ District/State: [illegible]/UP
3. Date of issuance of NOC: 25/11/2017
4. Date of latest renewal (if any): Applied
5. Validity of NOC (Years) 02
6. Monitoring of compliance of conditions laid down in the NOC:

S.No.	Conditions as per NOC		Compliance status observed		Remarks
1	Quantum of ground water withdrawal	311X55 ___ m³/day = 356 m³/day	Quantum withdrawn by the firm (Check log book)	___ m³/day TW1: 6[illegible] m³/day TW2: 240 m³/day	Calculated by [illegible] from [illegible] [illegible] to [illegible] 2019 Avg [illegible] = [illegible]
2	No. of TWs/ BWs	02	No. of TWs/ BWs constructed	02	photo taken
3	Wells fitted with digital water flow meter	All wells to be fitted with flow meters	Check at site	01 digital 01 Analog	photograph taken TW1 00448459 TW2 1191216.5
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition ?	Yes/ No	photograph taken
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground water extraction data submitted to CGWA	Yes/ No. Month up to which data submitted.: upto 18/6/18 as informed by the industry [illegible] compliance	Data received 20/11/17 to 26/11/19
4	No. of piezometers to be constructed	01	No. of piezometers constructed (Check monthly water level data)	01 (Attach photograph)	
5	No. of piezometers to be fitted with AWLR/DWLR with/ without telemetry	01	No. of piezometers fitted with AWLR/DWLR with/ without telemetry	01	photograph taken
5 a	Submission of water level data to CGWA	Monthly WL data to be	Whether monthly water level data	Yes/ No	Data received [illegible] 1/9/2018 to 26/11/19

		submitted to CGWA	submitted to Regional Office		
6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/No Year upto which data submitted: [illegible] 2018	[illegible] [illegible] 2019 of [illegible]
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	NA	
7a	Submission of water level data	Pre- and post – monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/ No NA	
8	Annual quantum of water to be harvested/ recharged	332, 553 m^3/annum	Quantum of water harvesting/ recharge as implemented by the firm	353550 m^3/annum 353550 m^3/year	As per recharge [illegible] by the [illegible]
8a			No. and type of Recharge structures implemented inside the premises (Attach photographs)	05 [illegible] [illegible] structure	Photograph taken
			Whether structures are maintained properly	Yes/No	Photograph taken
8b			No. and type of structures implemented outside the premises (Attach photographs)	11 [illegible] (13 Khasra) one recharge structure each	photograph taken
			Locations of structures	04 villages	1 [illegible] Nayak 2 [illegible] 3 [illegible] 4 [illegible]
			Whether All the structures are maintained properly	Yes	However the industry is [illegible] & the [illegible] [illegible] before [illegible] on.
9	Recycling/ reuse of water		Check at site the STP/ETP	Yes/No	Horticulture/Plantation/ Agriculture

			installed (Attach photographs)		
10	Water conservation measures (e.g. adoption of ponds)		initiatives taken by the firm (Attach photographs, if any)	Recycle & Reuse of ETP treated water.	
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use		Activity for which water from dewatering project is being used	NA	

Name & signature of Project proponent /Representative of the firm

Name & signature of Inspecting officer from Regional Office

7. Status of Compliance of NOC Conditions: Fully / Partially / Non-Compliance

8. Valid reasons for non-compliance, if any :

9. Whether action is to be initiated against the industry? : Yes / No

10. Details of Action Taken at the level of Regional Director/ Member Secretary :

11. Date of issuing Show Cause Notice:

12. Date of receiving reply of Show Cause Notice:

13. Follow – up actions taken/ recommended, if any:

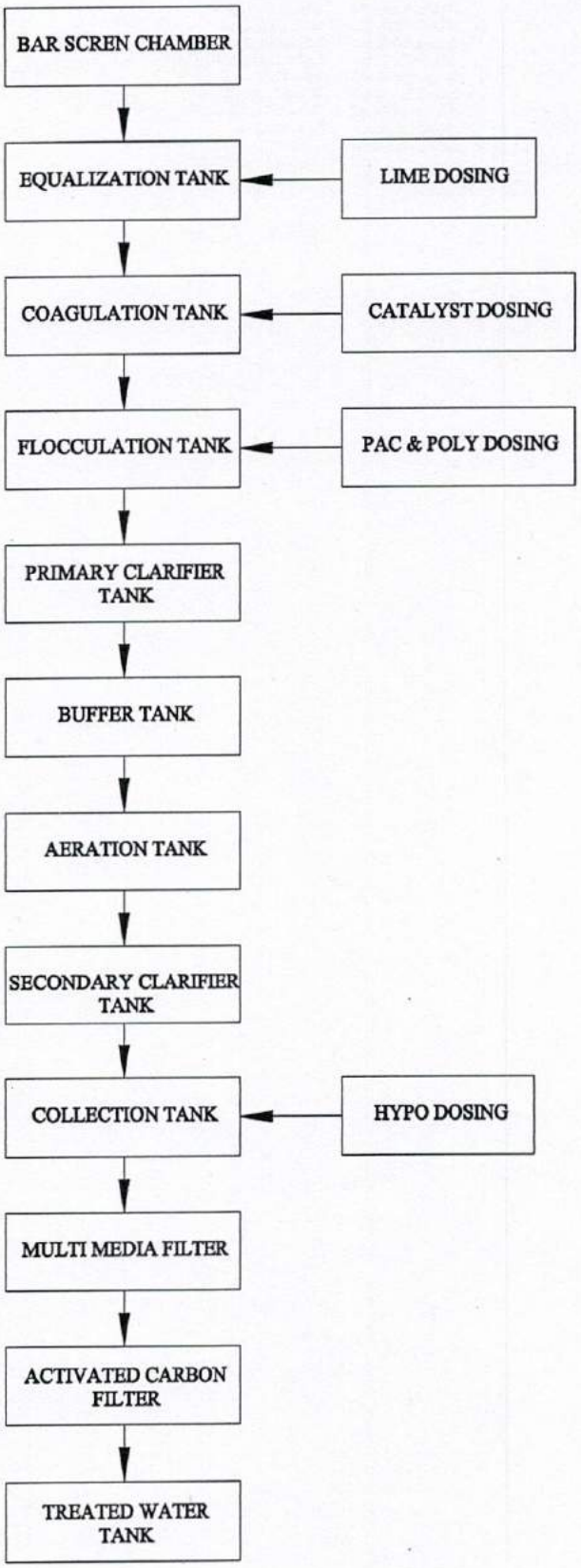
Recommendation of Regional Director : Recommended for renewal (Yes/No)

Name & Signature of Regional Director

Annexure-V

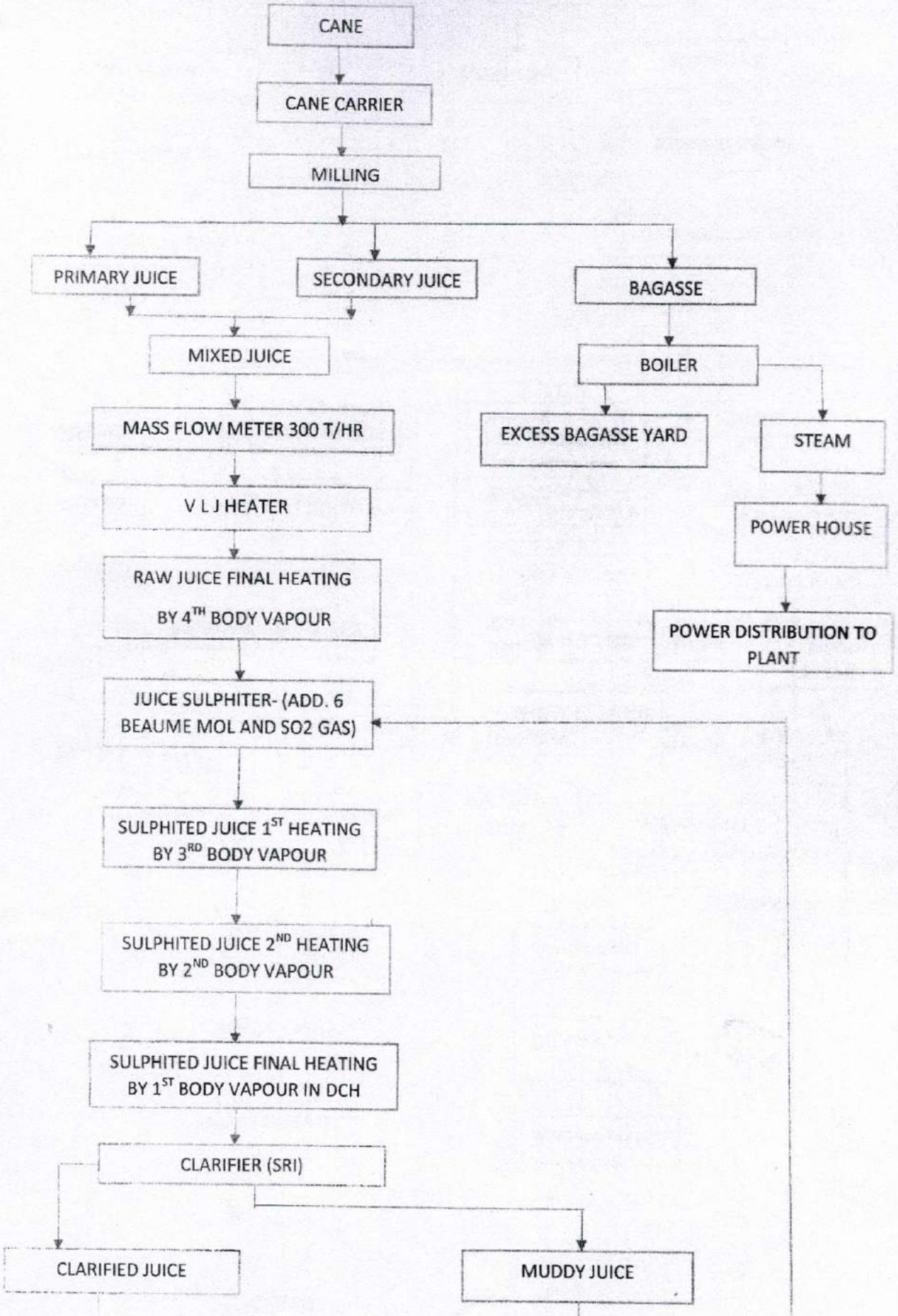
TRIVENI ENGINEERING & INDUSTRIES LTD.
SUGAR UNIT, MILAK NARAYANPUR, POST- DADIYAL,
DISTT.- RAMPUR (U.P.)

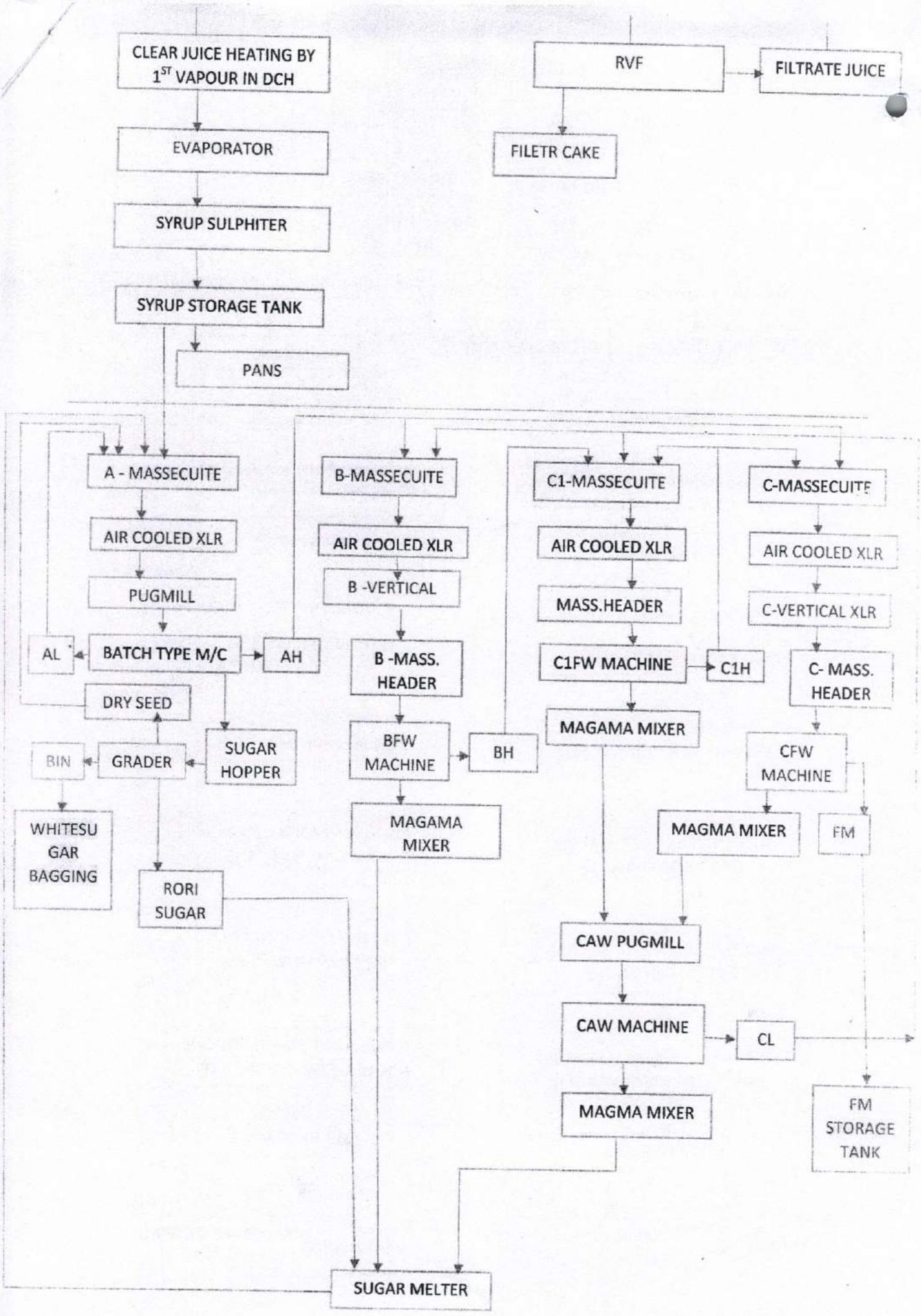
PROCESS SCHEME



Annexure - VI & VII
Annexure - VI
Annexure - VII

PROCESS FLOW CHART




CLEAR JUICE HEATING BY 1ST VAPOUR IN DCH
EVAPORATOR
SYRUP SULPHITER
SYRUP STORAGE TANK
PANS
RVF
FILTRATE JUICE
FILETR CAKE
A - MASSECUITE
AIR COOLED XLR
PUGMILL
AL
BATCH TYPE M/C
AH
DRY SEED
BIN
GRADER
SUGAR HOPPER
WHITESU GAR BAGGING
RORI SUGAR
B-MASSECUITE
AIR COOLED XLR
B -VERTICAL
B -MASS. HEADER
BFW MACHINE
BH
MAGAMA MIXER
C1-MASSECUITE
AIR COOLED XLR
MASS.HEADER
C1FW MACHINE
C1H
MAGAMA MIXER
C-MASSECUITE
AIR COOLED XLR
C-VERTICAL XLR
C- MASS. HEADER
CFW MACHINE
MAGMA MIXER
FM
CAW PUGMILL
CAW MACHINE
CL
MAGMA MIXER
FM STORAGE TANK
SUGAR MELTER

Annexure-VII

पंजीकृत/आवश्यक/फैक्स/आज ही

कार्यालय शीरा नियंत्रक एवं आबकारी आयुक्त, उत्तर प्रदेश, इलाहाबाद ।

सं0–06 /दस–शीरा–निधि–106/मिलकनारायनपुर/दिनांकःइलाहाबादः अप्रैल 03 2018

जिला आबकारी अधिकारी,
रामपुर

विषयः– कच्चे पिट में शीरा संचय की स्वीकृति के सम्बन्ध में ।

कृपया उपर्युक्त विषयक अपने पत्र सं0–2312 दिनांक–24.03.2018 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मेसर्स त्रिवेणी इंजी0 एण्ड इण्ड0 लि0 शुगर यूनिट मिलकनारायनपुर, रामपुर के पत्र में किये गये अनुरोध के दृष्टिगत चीनी मिल में शीरा संचय की समस्या के दृष्टिगत राजस्व हित में शीरे को ओवरफ्लो की स्थिति से बचाने हेतु कच्चा पिट का निर्माण एवं उसमें शीरा संचय करने की अनुमति प्रदान किये जाने की संस्तुति की गयी है।

आपकी उपर्युक्त संस्तुति आख्या एवं चीनी मिल के अनुरोध पर सम्यक विचारोपरान्त अधिसूचना सं0–32817/दस–शीरा/सूचना अधिकार/2009–10 दिनाक–28.03.2018 के अनुपालन में अपर आबकारी आयुक्त (प्रशासन), उत्तर प्रदेश के आदेश दिनांक–28.03.2018 के अंतर्गत मेसर्स त्रिवेणी इंजी0 एण्ड इण्ड0 लि0 शुगर यूनिट मिलकनारायनपुर, रामपुर में शीरा संचय की समस्या के दृष्टिगत चीनी मिल परिसर में उपलब्ध कच्चे पिट में शीरा संचय करने की अनुमति निम्न प्रतिबन्धों के अधीन प्रदान की जाती है:–

प्रतिबन्धः–

1– चीनी मिल निर्मित पिटं की क्षमता का आंकलन जिला आबकारी अधिकारी से करायेगी, बिना क्षमता का आंकलन कराये उसमें शीरा संचित करने की कार्यवाही नही की जायेगी

2– आपरिहार्यता एवं आकस्मिकता की स्थिति में ही उक्त कच्चे पिट में शीरा संचय किया जायेगा तथा शीरा संचय करने से पूर्व उप आबकारी आयुक्त प्रभार भी आवश्यक मौकामुआयना करेंगे तथा उसमें शीरे को तौल कर ही स्थानान्तरण की कार्यवाही की जायेगी ।

3– उक्त कच्चे पिट में नवउत्पादित शीरा संचय करने से पूर्व उस पर नियमानुसार देय प्रशासनिक शुल्क जमा कराया जायेगा ।

4– चीनी मिल उक्तानुसार कच्चे पिट में संचित शीरे का निस्तारण प्राथमिकता के आधार पर सर्वप्रथम कराना सुनिश्चित करेगी तत्पश्चात स्टील टैंक में संचित शीरे का सम्भरण कराया जायेगा।

5– उक्त कच्चे पिट में शीरा तौल कर संचित किया जायेगा ।

6– उक्त कच्चे पिट में संचित किये जाने वाले शीरे की मात्रा एवं गुणवत्ता में ह्रास की सम्पूर्ण जिम्मेदारी चीनी मिल की होगी ।

7– उक्त कच्चे पिट को अस्थायी रूप से आच्छादित कराया जायेगा ।

8– उक्तानुसार संचित किये गये शीरे को वर्षा प्रारम्भ होने से पूर्व अथवा आदेश निर्गमन की तिथि से 90 दिवस जो भी पहले हो के अंदर निस्तारित किया जायेगा

9– जिला आबकारी अधिकारी उपर्युक्त प्रतिबंधों का कड़ाई से अनुपालन कराना सुनिश्चित करेंगे ।

10– उपायुक्त प्रभार भी समय समय पर चीनी मिल का स्वंय निरीक्षण करेंगे तथा उक्त कच्चे पिट में संचित शीरे का निस्तारण/उठान प्राथमिकता के आधार पर करायेंगे ।

3.4.18

(आर0सी0मिश्र)
उप आबकारी आयुक्त(उत्पादन)
कृते, शीरा नियंत्रक एवं आबकारी आयुक्त, उ0प्र0 ।

07-10

सं0– /दस–शीरा–निधि–95/रानीनागल/दिनांकः उपरोक्त ।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1– शीरा नियंत्रक एवं आबकारी आयुक्त, उत्तर प्रदेश ।

2 उप आबकारी आयुक्त, सम्बन्धित प्रभार

3– उप आबकारी निरीक्षक मेसर्स त्रिवेणी इंजी0 एण्ड इण्ड0 लि0 शुगर यूनिट मिलकनारायणपुर रामपुर को इस निर्देश के साथ प्रेषित की उक्त पिटों की क्षमता निर्धारण की कार्यवाही कराकर इस कार्यालय को अवगत करायें, जिससे पोर्टल पर अपलोड किया जा सके ।

4 अध्यासी मेसर्स त्रिवेणी इंजी0 एण्ड इण्ड0 लि0 शुगर यूनिट मिलकनारायणपुर रामपुर

3.4.18

(आर0सी0मिश्र)
उप आबकारी आयुक्त(उत्पादन)
कृते शीरा नियंत्रक एवं आबकारी आयुक्त, उ0प्र0 ।

Annexure - VIII

Annexure-VIII

क्षेत्रीय कार्यालय
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
1–ए/आई.एन.एस.–1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

पत्र संख्या 1377/एन.ओ.सी.–435/रामपुर दिनांक : 23.10.2020

सेवा मे,

मुख्य पर्यावरण अधिकारी (वृत्त–7),
उ. प्र. प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय– दिनांक 14.10.2020 को अपर जिलाधिकारी (प्रशा0), रामपुर की अध्यक्षता में मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर, (उत्तर प्रदेश) द्वारा 160 किली./दिन (मोलासेस आधारित) अथवा 120 के.एल.पी.डी. (मोलासेस आधारित) एवं 40 के.एल.पी.डी. (ग्रेन आधारित) आसवनी इकाई तथा 7.0 मेगावाट को–जेनेरेशन पावर प्लांट की स्थापना हेतु पर्यावरणीय स्वीकृति संबंधी लोक सुनवाई के कार्यवृत्त के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है की उपरोक्त वर्णित परियोजना की पर्यावरणीय स्वीकृति के सन्दर्भ में लोक सुनवाई निर्धारित कार्यक्रम के अनुसार दिनांक 14.10.2020 को परियोजना स्थल मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर में अपराह्न 12:00 बजे अपर जिलाधकारी (प्रशा0), रामपुर की अध्यक्षता में आयोजित की गई।

उक्त लोक सुनवाई का कार्यवृत्त, वीडियोग्राफी की सी.डी. एवं फोटोग्राफ सहित आपको अग्रिम आवश्यक कार्यवाही हेतु संलग्न कर प्रेषित है।

भवदीय,

(विकास मिश्र)
क्षेत्रीय अधिकारी

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि–

1. जिलाधिकारी महोदय, रामपुर को सादर अवलोकनार्थ।
2. सदस्य सचिव महोदय, उ. प्र. प्रदूषण नियंत्रण बोर्ड,लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

सेवा में

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
लोक सुनवाई त्रिवेणी शुगर मिल मिलक नारायणपुर
21.03.21 - 21.3.21

विषय–एल्कोहल/ Ethanol शराब प्लान्ट लगाये जाने से रोकने आपत्ति हेतू प्रार्थना पत्र

महोदय,

निवेदन है कि त्रिवेणी शुगर मिल मिलक नरायणपुर तह0 टाण्डा जिला रामपुर अपने प्लान्ट में एल्कोहल प्लान्ट लगाये जाने हेतू आपत्ति निम्न विन्दुवार है

1–त्रिवेणी शुगर मिल 1 कि0 मी0 के अन्दर घनी आवादी है।
2–त्रिवेणी शुगर मिल 1 कि0 मी0 के अन्दर दर्जनो शिक्षण संस्थाये भी है। जिससे बच्चो को बिषाक्त प्रदूषण के कारण बिमारियो का सामना करना पडेगा।
3–एल्कोहल प्लान्ट के लगाये जाने से किसानो के पालतू पशुओ पर भी प्रदुषण का प्रभाव पडेगा।
4–एल्कोहल प्लान्ट में जहरीली गैस निकलती हैं जिससे भयकर प्रदूषण फैलेगा एंव बिमारी फैलेगी। और मानव जीवन को भी खतरा पैदा हो जायेगा।
5–एल्कोहल प्लान्ट से निकलने वाली जहरीली गैसो से खेती की उपज क्षमता पर भी भयकर असर पडेगा।
6–फैक्ट्री प्रशासन के इस प्लान्ट के खिलाफ पूर्व में भी आपत्ति प्रार्थना पत्र दिनाकं 04/09/2018 दिया गया था। इस लिए एल्कोहल प्लान्ट नही लगाया जा सकता है।
7–क्षेत्र के सभी किसानो ने जमीन गन्ना से शुगर बनानें के लिए दिया था। एल्कोहल प्लान्ट के लिए नही दिया था।

अतःमहोदय से नम्र निवेदन कि एल्कोहल/शराब प्लान्ट लगाने से रोकने की कृपा करें।

आपकी महान कृपा होगी।

नोट– त्रिवेणी शुगर मिल मिलक नरायणपुर मे अगर एल्कोहल प्लान्ट लगाया जाता हैं। तो क्षेत्र के सभी किसान व क्षेत्रवासी इसका विरोध करेगें।

प्रार्थीगण
समस्त क्षेत्रवासी
Mob-9411483137

प्रवेशदेवी
ग्राम प्रधान
लालपुर त0 टाण्डा
वि0ख0 स्वार, रामपुर
9058193292
9411578204

विक्रम सिंह S/o श्री होशियार सिंह
ग्राम - सरकड़ा
जनपद - रामपुर 9690734889
विजयपाल सिंह

ग्राम प्रधान
ग्राम पंचायत सरकड़ा
वि0 ख0 स्वार जि0 रामपुर

ग्राम प्रधान
अनुराधा चौहान
Mob=9319715193

राहुल
ग्राम प्रधान मुवाना
9627587754

ग्राम प्रधान
ग्राम पंचायत मढ़ैया
वि0 ख0 स्वार तह0 टाण्डा
अब्दुल जलील
ग्राम प्रधान
9411872872
मुन्नी देवी

हीरालाल 8006485357 मुवाना – राजन

राधेश्याम सिंह 9627587954 मुवाना ग्राम प्रधान

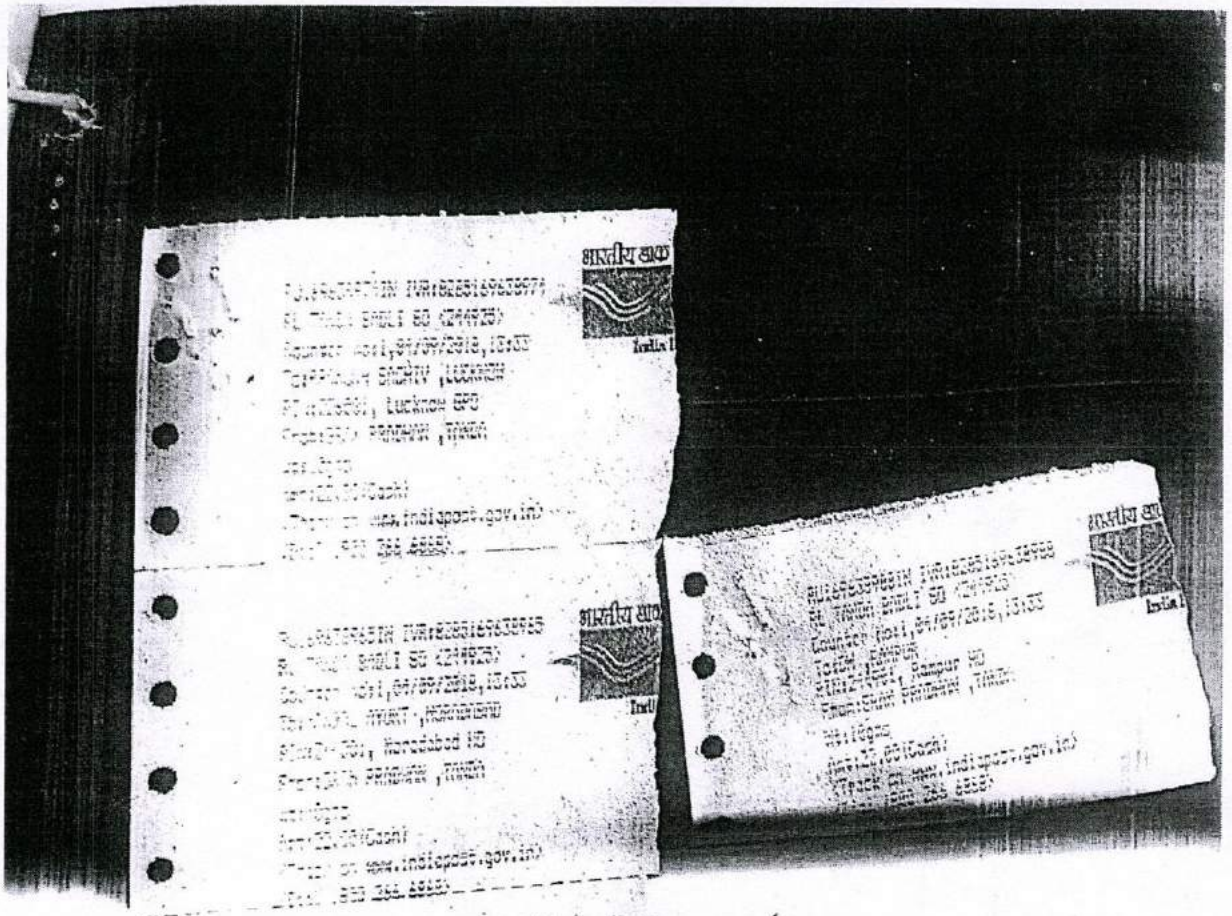
मुकेश 6396936204 – मुवाना

सोनू 8477895564 – मुवाना

महेन्द्र कुमार शर्मा 9457577881 – मुवाना

भोलाराम S/O कल्लू सिंह सरपाल भोलाराम

उदल सिंह S/O फूलसिंह



दिनांक 14.10.2020 को अपर जिलाधिकारी (प्रशासन), रामपुर की अध्यक्षता में मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर, (उत्तर प्रदेश) द्वारा 160 किली./दिन (मोलासेस आधारित) अथवा 120 के.एल.पी.डी. (मोलासेस आधारित) एवं 40 के.एल.पी.डी. (ग्रेन आधारित) आसवनी इकाई तथा 7.0 मेगावाट को–जेनेरेशन पावर प्लांट की स्थापना हेतु पर्यावरणीय स्वीकृति संबंधी लोक सुनवाई का कार्यवृत्त –

दिनांक 14.10.2020 को अपर जिलाधिकारी (प्रशासन), रामपुर की अध्यक्षता में मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर, (उत्तर प्रदेश) द्वारा 160 किली./दिन (मोलासेस आधारित) अथवा 120 के.एल.पी.डी. (मोलासेस आधारित) एवं 40 के.एल.पी.डी. (ग्रेन आधारित) आसवनी इकाई तथा 7.0 मेगावाट को–जेनेरेशन पावर प्लांट की स्थापना के लिए पर्यावरणीय स्वीकृति हेतु लोक सुनवाई का आयोजन प्रस्तावित स्थापना स्थल पर किया गया। लोक सुनवाई का कार्यवृत्त निम्नवत है –

लोक सुनवाई में निम्नलिखित अधिकारी/जनसमूह उपस्थित हुये –

1. श्री जे0पी0 गुप्ता, अपर जिलाधिकारी (प्रशा0), रामपुर।
2. विकास मिश्रा, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद।
3. जे0 एन0 तिवारी, अवर अभियंत, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद।
4. श्री अमोद कुमार, शर्मा, उपाध्यक्ष (शुगर), मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड।
5. श्री आशीष अवस्थी, महाप्रबन्धक(समन्वय एवं योजना) मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड।
6. डा. मनोज गर्ग, पर्यावरणीय सलाहकार एवं तकनीकी विशेषज्ञ, इनवायरनमेंटल एंड टेक्निकल रिसर्च सेंटर, लखनऊ।

लोक सुनवाई के दौरान उपस्थित जनसमूह की उपस्थिति संलग्न है।

सर्वप्रथम क्षेत्रीय अधिकारी, उ.प्र. प्रदूषण नियंत्रण बोर्ड, मुरादाबाद द्वारा अध्यक्ष महोदय की अनुमति से लोक सुनवाई की कार्यवाही प्रारम्भ की गयी। क्षेत्रीय अधिकारी, उ.प्र. प्रदूषण नियंत्रण बोर्ड, मुरादाबाद द्वारा अवगत कराया गया कि उपरोक्त परियोजना भारत सरकार के पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी अधिसूचना संख्या एस.मो. 1533(ई) दिनांक 14.09.2006 यथासंशोधित एस.मो. 1537(ई) दिनांक 01.12.2009 के अंतर्गत आच्छादित है, अतः उक्त अधिसूचना के प्राविधानों के अनुरूप इस परियोजना के क्रियान्वयन से पूर्व नियमानुसार लोक सुनवाई की प्रक्रिया की जा रही है। अवर अभियंता उ.प्र. प्रदूषण नियंत्रण बोर्ड, मुरादाबाद द्वारा अवगत कराया गया कि उक्त अधिसूचना के अनुसार स्थानीय/राष्ट्रीय समाचार पत्रों में लोक सुनवाई हेतु दिनांक 11.09..2020 को हिन्दी समाचार पत्र अमर उजाला एवं दिनांक 11.09.2020 को अंग्रेजी समाचार पत्र हिंदुस्तान टाइम्स में प्रस्तावित आसवनी उद्योग मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर, (उत्तर प्रदेश) के प्रस्तावित स्थल पर दिनांक 14.10.2020 की अपराह्न 12:00 बजे लिखित रूप में अथवा स्वयं उपस्थित होकर आपत्तियाँ/सुझाव आमंत्रित करने हेतु सार्वजनिक सूचना प्रकाशित कराई गयी थी। समाचार पत्रों के कटिंग की छायाप्रतियां संलग्न है। अवर अभियंता द्वारा यह भी अवगत कराया गया कि लोक सुनवाई दिनांक 14.10.2020 से पूर्व कोई भी लिखित आपत्ति क्षेत्रीय कार्यालय, उ. प्र. प्रदूषण नियंत्रण बोर्ड, मुरादाबाद में प्राप्त नहीं हुई है।

तत्पश्चात् डा. मनोज गर्ग, पर्यावरणीय सलाहकार एवं तकनीकी विशेषज्ञ, एनवायरनमेंटल एंड टेक्निकल रिसर्च सेंटर, लखनऊ, द्वारा जन समूह को विस्तृत रूप से परियोजना के सम्बन्ध में अवगत कराया गया। समस्त उपस्थित जनों को अवगत कराया गया कि मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड, मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर, (उत्तर प्रदेश) द्वारा 160 किली./दिन (मोलासेस आधारित) अथवा 120 के.एल.पी.डी.(मोलासेस आधारित) एवं 40 के.एल.पी.डी. (ग्रेन आधारित) आसवनी इकाई तथा 7.0 मेगावाट को–जेनेरेशन पावर प्लांट स्थापित किया जाना प्रस्तावित है। प्रस्तावित आसवनी इकाई में कच्चे मॉल के रूप में 720 मीट्रिक टन/दिन मोलासेस अथवा 540 मीट्रिक टन/दिन मोलासेस व 88 मीट्रि टन/दिन अनाज का प्रयोग करते हुए रेक्टिफाइड स्पिरिट/एथेनॉल/ई.एन.ए. का उत्पादन किया जाएगा तथा 7.0 मेगावाट को–जनरेशन पॉवर के उत्पादन के लिए स्थापित किये जाने वाले 60 टी.पी. एच. क्षमता के बायलर में ईंधन के रूप में कन्सन्ट्रेटेड स्पेन्ट वॉश (Slop)/बैगास का प्रयोग किया जायेगा। इकाई की

(viii) Corporate Environmental Responsibility/ Corporate Social Responsibility –

प्रस्तावित इकाई द्वारा **Corporate Environmental Responsibility** हेतु परियोजना की लागत का 1.5 प्रतिशत तथा **Corporate Social Responsibility** हेतु कुल लाभ के 2.0 प्रतिशत धनराशि खर्च करने का प्राविधान किया गया है।

तदोपरांत क्षेत्रीय अधिकारी, उ.प्र. प्रदूषण नियंत्रण बोर्ड, मुरादाबाद द्वारा अध्यक्ष महोदय की अनुमति से लोक सुनवाई में उपस्थित सभी व्यक्तियों को लोक सुनवाई किये जाने के उद्देश्य एवं महत्व के बारे में बताया गया एवं उक्त परियोजना के सम्बन्ध में आपत्तियां/सुझाव प्रस्तुत करने का आह्वान किया गया।

उपस्थित जनसमूह में से निम्न प्रश्न उठाये गये/सुझाव दिये गये, जो निम्नवत है –

1. **प्रश्न–श्री अरशद, ग्राम मुकुटपुर, जनपद रामपुर– आसवनी इकाई के संचालन से क्षेत्र में दुर्गन्ध तो नहीं फैलेगी ?**
   उत्तर (डा. मनोज गर्ग, पर्यावरणीय सलाहकार) – प्रस्तावित आसवनी इकाई में बायो कम्पोस्टिंग का कार्य नहीं किया जाएगा तथा जनित होने वाले स्पेण्ट वॉश को ईंधन के रूप में प्रयोग किया जाएगा व इकाई में शून्य उत्प्रवाह निस्तारण की व्यवस्था की जाएगी। अतः क्षेत्र में दुर्गन्ध नहीं फैलेगी।
2. **प्रश्न–सुश्री महिमा चौहान, सरकथल, जनपद रामपुर– द्वारा ग्राम प्रधान, लालपुर, ग्राम प्रधान, सरकथल, ग्राम प्रधान, महुआखेड़ा आदि व्यक्तियों द्वारा संयुक्त रूप से लिखित आपत्ति** (संलग्न) **प्रस्तुत करते हुए प्रश्न किया कि इकाई के संचालन से भू–जल स्तर काफी नीचे चला जाएगा जिससे सभी क्षेत्रवासियों को पानी की कमी का सामना करना पड़ेगा। हम कैसे विश्वास करें कि क्षेत्र में दुर्गन्ध नहीं फैलेगी ? इस परियोजना से स्थानीय लोगों का क्या फायदा होगा एवं क्षेत्रीय लोगों को रोजगार में क्या प्राथमिकता मिलेगी ?**
   उत्तर (डा. मनोज गर्ग, पर्यावरणीय सलाहकार)– भू–गर्भ जल के स्तर को मेंन्टेन रखने के लिए आवश्यकतानुसार तालाबों को गोद लिया जाएगा तथा तालाबों के माध्यम से वर्षा जल के संचयन का प्रस्ताव किया गया है तथा इकाई द्वारा दो तालाबों के जीर्णोद्धार का उत्तरदायित्व लिया जाएगा एवं भविष्य में अन्य तालाबों पर भी कार्य किया जाएगा। इसी के कम में **श्री आशीष अवस्थी, महाप्रबन्धक (समन्वय एवं योजना) मैसर्स त्रिवेणी इंजीनियरिंग एंड इंडस्ट्रीज लिमिटेड** द्वारा अवगत कराया गया कि त्रिवेणी ग्रुप की दो आसवनी इकाईयाँ अन्य स्थलों पर संचालित हैं तथा उनसे निकलने वाले स्पैण्ट वॉश को बेगास के साथ बॉयलर में जला दिया जाता है एवं किसी भी प्रकार का हानिकारक अपशिष्ट निस्तारित नहीं होता है। आधुनिकतम उन्नत तकनीकि का प्रयोग किया जाता है। इस आसवनी में भी आधुनिकतम तकनीकि का प्रयोग किया जाएगा। आसवनी इकाई से क्षेत्र में विकास होगा तथा प्रत्येक व्यक्ति प्रत्यक्ष अथवा परोक्ष रूप में लाभान्वित होगा एवं योग्यता के अनुसार स्थानीय लोगों को रोजगार मिलेगा।
   श्री जे.पी. गुप्ता, अपर जिलाधिकारी (प्रशा0), रामपुर द्वारा इसी कम में उपस्थित ग्राम प्रधान, ग्राम पंचायत सरकथल से उनके क्षेत्र में स्थित तालाबों की स्थिति के विषय में जानकारी ली गयी तथा माननीय उच्चतम न्यायालय द्वारा पारित आदेशों के अनुपालन में तालबों के जीर्णोद्धार कराये जाने तथा आवश्यकतानुसार नये तालाब बनाये जाने के संबंध में निर्देशित किया गया। परियोजना के प्रस्ताव में पर्यावरण संरक्षण के संबंध में दिये गये प्राविधानों में कोई कमी न हो इसीलिए यह लोक सुनवाई आयोजित की जा रही है तथा संचालन के बाद उ0प्र0 प्रदूषण नियंत्रण बोर्ड व केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा समय–समय पर अनुश्रवण किया जाता है।
3. **सुझाव–श्री महेश सिंह, ग्राम सरकथल, जनपद रामपुर** द्वारा मिल प्रबंधन से क्षेत्र के नवयुवकों को इमानदारी से योग्यतानुसार नौकरी देने की शर्त के साथ एक तालाब अपनी ओर से देने का प्रस्ताव दिया गया।
4. **श्री अतर सिंह, ग्राम खाण्डीखेड़ा, जनपद रामपुर– द्वारा कहा गया** कि क्या इस प्रोजेक्ट की मात्र आलोचना ही की जा सकती है, क्या इसकी तारीफ नहीं की जा सकती है ? हम इस परियोजना से बहुत खुश हैं, इससे हमारे क्षेत्र का विकास दोगुनी गति से होगा। आसवनी में चावल, मक्का इत्यादि के प्रयोग से स्थानीय कृषकों को काफी लाभ मिलेगा।

स्थापना का प्रस्ताव पूर्व से स्थापित इकाई मैसर्स त्रिवेणी इन्जीनियरिंग एवं इण्डस्ट्रीज लिमिटेड (शुगर इकाई), मिलक नारायणपुर, तहसील स्वार, जनपद रामपुर के परिसर में इकाई की स्वयं की भूमि पर किया जाना प्रस्तावित है। उद्योग द्वारा प्रस्तावित परियोजना में संभावित प्रदूषण नियंत्रण हेतु प्रस्ताव प्रेषित किये गये हैं, जो इस प्रकार है :-

(i) जल प्रदूषण

उद्योग में उत्पादन प्रक्रिया में प्रतिदिन अधिकतम 600 किली. जल की आवश्यकता होगी, जिसकी आपूर्ति भूगर्भीय जल से की जाएगी। इकाई का स्थापना स्थल भू-गर्भीय जल संसाधन की दृष्टि से Safe Zone में है, जिस हेतु सेंट्रल ग्राउंड वाटर अथॉरिटी से अनुमति प्राप्त की जाएगी। उद्योग में ऑपरेशन के दौरान जनित स्पेंट वॉश को सीधे मल्टी इफेक्ट इवापोरेटर में सांद्रणीकरण करते हुए 60 टीपीएच के बायलर में ईंधन के रूप में बेगास के साथ प्रयोग किया जायेगा। इस प्रक्रिया में शत प्रतिशत स्पेंट वाश से जनित प्रदूषण को शून्य कर दिया जाएगा। इसके अतिरिक्त उद्योग से अन्य उत्प्रवाह जैसे स्पेंट लीज, बायलर ब्लो डाउन, एम.ई.ई. कन्डेनसेट, कूलिंग टावर ब्लो डाउन को कन्डेनसेट पोलीसिंग यूनिट द्वारा शुद्धिकरण के पश्चात् प्रक्रिया में पुनः रिसाइकिल कर लिया जाएगा। यह प्रक्रिया उन्नत प्रौद्योगिकी पर आधारित है तथा उद्योग द्वारा क्लीन टेक्नोलॉजी मिशन के अन्तर्गत इसको अपनाये जाने का प्रस्ताव है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के निर्देशानुसार इकाई की बाउन्ड्री पर Web Cameras स्थापित किये जाने प्रस्तावित है, जिसे प्रदूषण नियंत्रण बोर्ड के सर्वर से लिंक किया जाएगा।

(ii) वायु प्रदूषण

उद्योग में वायु प्रदूषण के मुख्य स्रोत के रूप में 60 टीपीएच क्षमता के स्लोप फायर्ड बॉयलर में समुचित वायु प्रदूषण नियंत्रण व्यवस्था प्रस्तावित की गयी है। 60 टीपीएच के बॉयलर से सम्बद्ध नवीन टेक्नोलॉजी पर आधारित बैग फिल्टर तथा भूतल से 72 मीटर ऊँची चिमनी स्थापित की जाएगी, जो समग्र पार्टिकुलेट उत्सर्जन तथा गैसीय उत्सर्जन में समस्त प्रदूषणकारी तत्वों को मानकों के अनुरूप शुद्धिकरण कर सकेगा। बॉयलर की चिमनी पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के निर्देशानुसार Online Continuous Emission Monitoring System स्थापित किया जाना प्रस्तावित है, जिसे प्रदूषण नियंत्रण बोर्ड के सर्वर से लिंक किया जाएगा।

(iii) ठोस अपशिष्ट-

उद्योग संचालन से जनित स्लॉप को स्लॉप फायर्ड बॉयलर में ईंधन के रूप में प्रयोग में लाया जाएगा। बॉयलर से जनित ऐश को खाद के रूप में प्रयोग किया जाएगा। फरमेंटर स्लज व सी.पी.यू. स्लज को जैविक खाद बनाने में प्रयोग किया जाएगा। इसके अतिरिक्त 18 मीट्रिक टन/दिन क्षमता का डी.डी.जी.एस. (Dried Distillers Grains with Solubles) की स्थापना प्रस्तावित है।

(iv) खतरनाक अपशिष्ट प्रदूषण–

प्रस्तावित इकाई में स्पेण्ट ऑयल (लुब्रीकेण्ट एवं ट्रांसफार्मर ऑयल) का निस्तारण प्राधिकृत रिसाइक्लर के माध्यम से किया जाना प्रस्तावित है।

(v) ग्रीन बेल्ट का प्राविधान–

उद्योग द्वारा नियमानुसार कुल क्षेत्रफल के 33 प्रतिशत भूभाग पर ग्रीन बेल्ट का प्राविधान प्रस्तावित है।

(vi) वर्षा जल संचयन का प्राविधान–

इकाई द्वारा प्रयुक्त किये जाने वाले भू-गर्भ जल की 50 प्रतिशत मात्रा के समान वर्षा जल का संचयन आस-पास के तालाबों के माध्यम से किया जाएगा।

(vii) ध्वनि प्रदूषण --

इकाई में स्थापित होने वाली टरबाइन से ध्वनि प्रदूषण होना संभावित है। अतः टरबाइन को बन्द कमरे में स्थापित किया जाएगा एवं साइलेन्सर की स्थापना की जाएगी।

5. **प्रश्न–श्री जयपाल सिंह, कुण्डेसरी, जनपद रामपुरः–** परियोजना में प्रस्तावित उर्जा प्लान्ट से हम लोगों को क्या फायदा है ? हमारे क्षेत्र की नहर व खराब रोड की मरम्मत भी करवायी जाये।

उत्तर–श्री आशीष अवस्थी, महाप्रबन्धक (समन्वय एवं योजना)– कृषकों अथवा क्षेत्र के लोगों को विद्युत आपूर्ति सीधे नहीं कर सकते है, किन्तु नियमानुसार अतिरिक्त विद्युत सीधे ग्रिड को आपूर्ति करेगें तथा इससे क्षेत्र के लोगों को प्रचुर मात्रा में परोक्ष रूप से बिजली उपलब्ध हो सकेगी। नहर व खराब सड़कों की मरम्मत हेतु जिला प्रशासन के माध्यम से कार्यवाही की जाएगी एवं इकाई द्वारा यथावश्यक सहयोग प्रदान किया जाएगा।

6. **श्री राजकुमार सिंह चौहान, टाण्डा, जनपद रामपुर** द्वारा अवगत कराया गया कि चीनी मिल लगने से क्षेत्र का काफी विकास होगा एवं आसवनी इकाई के लगने से क्षेत्र में अधिक विकास होगा।

अध्यक्ष महोदय द्वारा उपस्थित जन समूह से यह कहा गया कि यदि किसी व्यक्ति को परियोजना के संबंध में कोई आपत्ति अथवा सुझाव देना है तो वह लिखित रूप में अपनी आपत्ति अभी भी प्रस्तुत कर सकता है। किसी के द्वारा कोई आपत्ति प्रस्तुत नहीं की गयी।

पर्यावरणीय सलाहकार द्वारा उपस्थित जन–समूह को परियोजना को पर्यावरणीय स्वीकृति प्रदान करने के लिए हाथ उठाकर सहमति व्यक्त करने हेतु कहा गया। तत्पश्चात उपस्थित जन समूह में से अधिकांश ने हाथ उठाकर अपनी सहमति व्यक्त की।

अंत में सभी लोगों को धन्यवाद देते हुए अध्यक्ष महोदय द्वारा लोक सुनवाई की कार्यवाही समाप्त किये जाने की घोषणा की गई।

संलग्नक– लोक सुनवाई की वीडियोग्राफी की सी डी, फोटोग्राफ्स एवं उपस्थिति पंजिका।

(विकास मिश्र)
क्षेत्रीय अधिकारी
उ. प्र. प्रदूषण नियंत्रण बोर्ड,
मुरादाबाद

(जे.पी. गुप्ता)
अपर जिलाधिकारी (प्रशा0)
रामपुर
अपर जिलाधिकारी (प्रशासन)
रामपुर

Public Hearing for Environmental Clearance for Proposed Distillery
Triveni Engg. & Ind. Ltd. Sugar Unit at Milak Narayanpur

ATTENDANCE SHEET

Date: 14.10.2020

Sl. No.	Name	Designation/Address	Mobile Number	Signature
1.	J.P. Gupta	ADM(F) Rampur		
2.	Vikas Mishra	RO, UPPCB Moradabad	7839851817	
3.	J.N. Tiwari	JE, UPPCB Moradabad	9557797074	
4	Anand Kumar Sharma	Vice President- Triveni Engg & Inds Ltd	7830220801	14/10/2020
5.	ASHISH AWASTHI	Chief GM-Tech Triveni - Head Office	9871278581	
6.	Dr. Manoj Garg	ETRC Env. Consultant	9897674227	
7	Sandeep Gupta	ETRC - Env. Consultant	9837076678	
8	Surjeet Kr. Singh	Mgr DT	9105000112	
9	Kavakrishnam	AGM Cane	7985590104	
10	Anuj K. Garg	ACM (HQ)	9718402585	
11	Vijay Singh	Chakmawana	9456401515	
12	Ramesh Singh	Chakmawana	9761464898	
13	Aman Singh	Lalbun	9627777722	
14	Jakir	Mahuakhera	9719138847	
15	Ikbal Ahmad	Khaithola	9758609705	

Public Hearing for Environmental Clearance for Proposed Distillery
Triveni Engg. & Ind. Ltd. Sugar Unit at Milak Narayanpur

ATTENDANCE SHEET

Date: 14.10 2020

Sl. No.	Name	Designation/Address	Mobile Number	Signature
16	Kunwarpal Singh	Fazulla Nagar	9758447948	[illegible]
17	Jai Singh	Jatpura	9927074523	[illegible]
18	Satnam Singh	Kundeshra	9927060431	[illegible]
19	Atar Singh	Khandikhera	9837214375	[illegible]
20	Chetan Singh	Khandikhera	9759707311	[illegible]
21	Samsul Hasan Kha	Jatpura	9897436112	Shamsul
22	Mukhtar Ali	Jatpura	8057660260	[illegible]
23	Jaipal singh	Kundeshra	9758253961	[illegible]
24	Pramod Kumar	Kundeshra	9837603867	[illegible]
25	[illegible] Singh	Tanda	9719695491	[illegible]
26	Karan Singh	Tanda	9412667990	
27	Ram Sarup Singh	Tanda	8445300231	[illegible]
28	Vijay Pal Singh	Chak dulli	9927013052	[illegible]
29	Imrat Singh	Chak dulli	9027720843	[illegible]
30	Altaf Husain	Dadiyal	9759557865	

Public Hearing for Environmental Clearance for Proposed Distillery
Triveni Engg. & Ind. Ltd. Sugar Unit at Milak Narayanpur

ATTENDANCE SHEET

Date: 14.10.2020

Sl. No.	Name	Designation/Address	Mobile Number	Signature
31	Mussabon Hazi	Jatbura	9719348025	[illegible]
32	NIRBHAY KUMAR	MEWLA EHAM	7500844411	[illegible]
33	Parmood	fattawala	7452032908	प्रमोद
34	Anub Singh	fattawala	9759574984	अनूपसिंह
35	Bholaram	Sarakthal		
36	Udal singh	Sarakthal		उदल
37	Shripal singh	Pibh Nayak		श्रीपाल
38	Dharmendra	Sarorah		[illegible]
39	Anuradha	Sarakthal		[illegible]
40	Mahima Chauhan	Sarakthal		Mahima
41	Surendra Singh	Kundeshra	9012227698	[illegible]
42	Yashbal Singh	Kundeshra	8791752344	[illegible]
43	Illyesh Kha	Jatbura	9719922056	[illegible]
44	Peetam Singh Kamboj	RamNagar Lalitpur	9719730348	[illegible]
45	Arjun Singh	" "	7351106856	[illegible]

Public Hearing for Environmental Clearance for Proposed Distillery
Triveni Engg. & Ind. Ltd. Sugar Unit at Milak Narayanpur

ATTENDANCE SHEET

Date: 14.10.2020

Sl. No.	Name	Designation/Address	Mobile Number	Signature
46	Indrapal Singh	Narayanpur	8859924021	[signature]
47	Mahesh Singh	Sarakthal	8076861960 9411831384	[signature]
48	Rohatash Singh	Pipli Nayak	9719325364	[signature]
49	Darshan Singh	Kashipur	9758019472	[signature]
50	Rajkumar	Advocate	9758400101	

Annexure - IV

Triveni ENGINEERING & INDUSTRIES LTD.

Sugar Unit- Milaknarayanpur (Rampur)

Waste Water and Treatment Effluent Charateristics Log Book

Date	Inlet Effluent at ETP						Outlet Quality from ETP					
	pH	TDS	TSS	COD	BOD	Colour	pH	TDS	TSS	COD	BOD	Colour
Consented Norms							5.5 -8.5	<2100	<30	<250	<30	
		PPM	PPM	PPM	PPM	Visual		PPM	PPM	PPM	PPM	Visual
01.12.2020	9.0	1580	130	1160			7.64	1190	13	120		Transparent
02.12.2020	8.0	1620	164	1134			7.61	1520	16	96		"
03.12.2020	8.0	1496	137	1224			7.56	1570	15	112		"
04.12.2020	8.5	1596	128	1212			7.64	1572	17	96		"
05.12.2020	8.0	1484	143	1172			7.63	1520	13	112		"
06.12.2020	8.0	1520	137	1056			7.60	1519	16	136		"
07.12.2020	8.5	1596	118	1228			7.64	1528	14	104		"
08.12.2020	8.0	1626	130	1216			7.64	1517	16	112		"
09.12.2020	8.0	1594	124	1176			7.59	1570	13	126		"
10.12.2020	8.0	1590	143	1128	240		7.60	1520	16	116	10	"
11.12.2020	9.0	1618	127	1260			7.62	1538	15	104		"
12.12.2020	9.0	1753	126	1224			7.64	1719	18	120		"
13.12.2020	9.50	1696	134	1180			7.61	1727	12	96		"
14.12.2020	9.0	1720	121	1050			7.61	1696	14	116		"
15.12.2020	9.0	1868	148	1336			7.63	1782	18	128		"
16.12.2020	9.0	1840	126	1128	234		7.66	1726	13	128	16	"
17.12.2020	9.0	1828	139	1054			7.69	1760	15	112		"
18.12.2020	9.0	1860	127	1294			7.42	1762	13	104		"
19.12.2020	9.0	1927	126	1212			7.68	1840	18	126		"
20.12.2020	9.0	2012	136	1094			7.64	1850	17	120		"
21.12.2020	9.0	1870	140	1062			7.64	1880	15	112		"

Annexure IX

Triveni ENGINEERING & INDUSTRIES LTD.

Sugar Unit- Milaknarayanpur (Rampur)

Biological Treatment Log Book

Date	pH	DO PPM	MLSS PPM	MLVSS PPM	COD PPM	BOD PPM	Colour Visual	Effluent Flow KL/h
1.12.20	7.53	1.7	2800		124		175528	157
2.12.20	7.46	1.0	2750		116		175728	260
3.12.20	7.56	1.3	2690		128		176098	370
4.12.20	7.60	1.3	2770		128		176518	420
5.12.20	7.58	1.0	2690		112		177032	514
6.12.20	7.49	1.4	2750		116		177310	278
7.12.20	7.56	1.2	2820		136		177506	276
8.12.20	7.46	1.4	2930		128		177832	246
9.12.20	7.53	1.2	2850		140		178136	304
10.12.20	7.56	1.3	2760		136	16	178415	279
11.12.20	7.48	1.0	2750		112		178747	332
12.12.20	7.58	1.3	2680		120		178947	200
13.12.20	7.56	1.0	2550		140		179116	169
14.12.20	7.51	1.2	2616		136		179334	218
15.12.20	7.50	1.0	2590		140		179658	324
16.12.20	7.56	1.0	2514		112	22	180085	427
17.12.20	7.54	1.0	2670		140		180507	422
18.12.20	7.57	1.4	2850		126		180775	268
19.12.20	7.53	1.3	2796		130		181004	229
20.12.20	7.49	1.2	2912		140		181288	284
21.12.20	7.56	1.4	2860		136		181683	395

Triveni ENGINEERING & INDUSTRIES LTD.

Sugar Unit- Milaknarayanpur (Rampur)

Biological Treatment Log Book

Date	pH	DO	MLSS	MLVSS	COD	BOD	Colour	Effluent Flow
		PPM	PPM	PPM	PPM	PPM	Flowmeter / Visual	KL/h
01.12.20	7.50	1.6	3020		144		84382	393
02.12.20	7.56	1.8	3164		120		84794	412
03.12.20	7.50	2.0	3200		120		85235	441
04.12.20	7.57	1.8	3060		126		85638	403
05.12.20	7.50	1.3	3120		104		86140	502
06.12.20	7.50	1.2	2880		130		86550	410
07.12.20	7.50	1.4	3150		126		86938	388
08.12.20	7.53	1.0	3190		126		87299	361
09.12.20	7.49	1.5	3060		140		87670	371
10.12.20	7.51	1.3	2960		130	14	88023	353
11.12.20	7.53	1.7	2870		116		88404	381
12.12.20	7.53	1.5	2960		132		88785	381
13.12.20	7.49	1.5	3028		116		89292	507
14.12.20	7.53	1.3	2812		128		89688	396
15.12.20	7.47	1.6	3045		146		90063	375
16.12.20	7.49	1.2	2980		120	16	90439	376
17.12.20	7.50	1.4	2980		130		90809	370
18.12.20	7.50	1.5	3050		126		91172	363
19.12.20	7.54	1.4	3280		140		91560	388
20.12.20	7.58	1.5	3316		126		91977	417
21.12.20	7.53	1.4	3230		128		92359	382

Annexure - X

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web: www.etrcindia.com
ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRCPM14/TES-REP/FT/36

TEST REPORT
STACK EMISSION MONITORING AND ANALYSIS REPORT

Test Report Ref No. ETRC/EPA/3744/2020		Date of Report : 20.11.2020
Name/Address/Type of Industry		**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1.(a)	Date of monitoring	11.11.2020
(b)	Stack material	RCC
(c)	Height of stack from ground level	60.0 mts
(d)	Source to which stack attached	Boiler
(e)	No of boiler attached with capacity	01 No. (90.0 TPH)
(f)	Type and quantity of fuel used	Bagasse (40 Ton/Hr)
(g)	Details of APCS installed	Wet Scrubber
2.	PARAMETERS	VALUES
(a)	Ambient temperature (^{o}C)	22.0
(b)	Stack gas temperature (^{o}C)	106.0
(c)	Stack gas velocity (m/sec)	7.8
(d)	Flow rate (LPM)	26
(e)	Sampling time (minutes)	42
(f)	Volume of air sampled (liters)	1092

TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm^3	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	103.8	2 - 1000	150
2	Sulphur Dioxide (SO_2)	mg/Nm^3	IS:11255 (Part-2): 1985 Reaffirmed: 2019	22.3	1 - 2000	-
3	Oxide of Nitrogen (NO_x)	mg/Nm^3	IS:11255 (Part-7): 2005 Reaffirmed: 2017	20.6	2 - 1000	-
4	Carbon Monoxide (CO)	%	ETRC/LABSOPA/13: 2015	0.035	0.01 - 5	-

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard labcratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web: www.etrcindia.com
ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

TEST REPORT
AMBIENT NOISE MONITORING AND ANALYSIS REPORT

Test Report Ref No. ETRC/EPA/3745/2020		Date of Report : 20.11.2020
Name/Address/Type of Industry		Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
(a)	Date of Monitoring	11/11/2020 (6:00 AM) to 12/11/2020 (6:00 AM)
(b)	Sample Description	Ambient Noise
(c)	Parameter	Equivalent sound level
(d)	Environmental Condition	Normal

TEST RESULT

Ambient Noise Level				
Sr. No.	Locations	Unit	Results DAY TIME (6:00 AM - 6:00 PM)	Results NIGHT TIME (10:00 PM - 6:00 AM)
1	Near Power House	dB(A)	65.84	54.37
2	Near Boiler House	dB(A)	71.65	57.42

Noise Standards as per CPCB Schedule rule 3(1) and 4(1)			
Area Code	Category of Area/Zone	Limits in dB(A) Leq	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)
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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3746/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	6.2	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	735.0	10 - 20000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 23rd Ed. 2017-2540 D	**156.4**	5 - 5000
4	**Bio chemical Oxygen Demand (BOD)**	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	**274.0**	1 - 90000
5	**Chemical Oxygen Demand (COD)**	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**2220.0**	5 - 135000

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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3747/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	642.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	17.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	16.4	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	132.0	5 - 135000

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3748/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP (SRS) Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H^+	8.1	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1612.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	141.0	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	258.0	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	1336.0	5 - 135000
6	Sulphate as SO_4	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	443.0	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3749/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP (SRS) Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1595.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	17.9	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	14.8	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	104.0	5 - 135000
6	Sulphate as SO_4	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	312.0	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3750/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**OCEMS**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.6**	1 - 14
2	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	**16.6**	5 - 5000
3	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	**15.2**	1 - 90000
4	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**148.0**	5 - 135000

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Annexure - XI

Annexure - XI Provided by unit

Company Name	Triveni Engineering & Industries Limited-Milaknarayanpur Unit				
Station Name	ETP				
Parameter Name	pH	BOD	COD	TSS	FLOW
Permissible Range	5.5-8.5 (pH)	30 (mg/l)	250 (mg/l)	30 (mg/l)	-
12-11-2020 00:00:00	7.7	15	152.28	20.88	30.16
13-11-2020 00:00:00	7.7	15.65	160.45	21.99	27.22
14-11-2020 00:00:00	7.65	15.81	151.83	20.37	29.79
15-11-2020 00:00:00	7.67	14.85	123.32	15.97	23.68
16-11-2020 00:00:00	7.61	15.86	131.08	17.02	30.49
17-11-2020 00:00:00	7.55	16.8	139.34	18.2	30.5
18-11-2020 00:00:00	7.57	18.08	149.62	19.48	26.29
19-11-2020 00:00:00	7.53	19.57	162.63	21.26	23.43
20-11-2020 00:00:00	7.58	21.2	175.75	23.01	28.62
21-11-2020 00:00:00	7.5	17.39	155.26	18.38	28.77
22-11-2020 00:00:00	7.67	13.13	132.01	13.22	29.75
23-11-2020 00:00:00	7.65	14.02	140.81	14.05	27.44
24-11-2020 00:00:00	7.66	14.99	147.39	15	26.83
25-11-2020 00:00:00	7.49	15.28	153.82	15.39	26.57
26-11-2020 00:00:00	7.55	16	159.61	16	25.24
27-11-2020 00:00:00	7.62	16.22	163.4	16.23	31.05
28-11-2020 00:00:00	7.26	17.06	169.82	17.05	26.06
29-11-2020 00:00:00	7.25	17.78	176.71	17.77	34.4
30-11-2020 00:00:00	7.41	18.43	182.92	18.41	30.43
01-12-2020 00:00:00	7.42	18.23	183.4	18.25	26.19
02-12-2020 00:00:00	7.52	18.63	184.94	18.74	29.47
03-12-2020 00:00:00	7.61	18.7	186.16	18.8	32.51
04-12-2020 00:00:00	7.68	18.98	189.64	19.01	30.6
05-12-2020 00:00:00	7.74	19.55	194.5	19.57	26.55
06-12-2020 00:00:00	7.78	19.91	199.31	19.95	28.83
07-12-2020 00:00:00	7.82	15.7	156.82	15.7	28.77
08-12-2020 00:00:00	7.8	12.56	124.53	12.55	31.5
09-12-2020 00:00:00	7.74	12.19	123.9	12.15	24.79
10-12-2020 00:00:00	7.71	12.02	122.9	12.01	26.74
11-12-2020 00:00:00	7.68	12.03	123.4	12.03	24.02
12-12-2020 00:00:00	7.68	12.15	124.82	12.18	28.11
13-12-2020 00:00:00	7.69	12.43	125.29	12.6	28.77
14-12-2020 00:00:00	7.67	12.96	128.71	12.98	22.51
15-12-2020 00:00:00	7.66	13.16	134.23	13.13	26.02
16-12-2020 00:00:00	7.65	13.02	132.69	13.02	31.98
17-12-2020 00:00:00	7.66	13	132.89	13	29.04
18-12-2020 00:00:00	7.76	13.01	133.41	13.01	30.09
19-12-2020 00:00:00	7.76	13.39	135	13.36	29.5
20-12-2020 00:00:00	7.78	13.94	138.07	13.96	26.55
21-12-2020 00:00:00	7.74	15.14	150.67	14.89	23.05
22-12-2020 00:00:00	7.75	16.01	159.94	15.59	27.07